

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA.**

**ORIGINAL APPLICATION NO. 147 OF 2024/EZ.**

Youth United for Sustainable Environment  
Trust. .... Applicant.

-Versus-

State of Odisha and Others. .... Respondents.

**I N D E X**

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Cuttack.  
Dt.18.09.2024.

By the Respondent No.8 through

  
( Shakti Prasad Panda)

Addl.Govt.Advocate.

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA.**

**ORIGINAL APPLICATION NO. 147 OF 2024/EZ.**

Youth United for Sustainable Environment  
Trust. .... Applicant.  
-Versus-  
State of Odisha and Others. .... Respondents.

**COUNTER AFFIDAVIT FILED ON BEHALF OF  
RESPONDENT NO.8 .**

I, Jayaprakash Nayak, aged about 35 years, S/O.Subash Chandra Nayak, at present working as Deputy Director of Geology , Bhubaneswar and Deputy Director of Mines ( I/C), Jajpur Circle, Jajpur, At- Unit/Mouza-III, Routpur,P.O./P.S.- Jajpur Town, Dst.- Jajpur , do hereby solemnly affirm and state as follows:-

1. That, I am working as above hereinafter referred to as the answering respondent No.8 and as such I am competent to swear this affidavit in my official capacity.
2. That I have gone through the contents of the Original Application as well as the annexures appended thereto and have understood the contents thereof. I am well acquainted with the facts of the case.
3. That the applicant has filed the aforesaid original application before this Hon'ble Tribunal alleging rampant stone quarrying in Dankari Hill in particular and unscientific stone quarries in the entire District of Jajpur in general. The applicant

*S/109. Nayak*  
**Surendra Prasad Dhal**  
Advocate  
NOTARY, CUTTACK

*Jayaprakash Nayak*

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has also further alleged that on 15.05.2024 an accident was occurred when a stone mine quarry collapsed due to which five people got trapped under the debris of the said stone quarry resulting in the death of three people. It is also further stated that the labourers were engaged in quarrying of black stone, copy of the news article dated 17.05.2024 was published in Orissa Post.

4. That this deponent is filing this affidavit in a summary manner instead of parawise reply for just effective adjudication of the case.

5. That, at the outset, the deponent denies each and every averment / assertion/ contention raised by the applicant unless the same is admitted specifically hereinafter. No averment or assertion or contention raised by the applicant should be deemed to have been admitted on the ground of non-traverse.

6. That it is humbly submitted that the OMMC Rules 2016 have been amended on 24<sup>th</sup> April, 2023 wherein Tahasildar and Collector of the District have been substituted with Mining Officer and Deputy Director Mines as the Competent Authority and Controlling Authority respectively as per Schedule III & IV.

7. That it is humbly submitted that, it is a fact that on 16.05.2024 early morning, a landslide occurred at Dankari in the BSQ No. 5/10 under Dharmasala Tahasil. The Dankari BSQ No. 5/10 (Land Schedule: Khata No.221, Plot No.600(P), Ac 4.00, Kisam-Pahad A.A.A, Mouza-Dankari) was leased In favour of Sri Narayan Rout, S/o Hrudananda Rout of Vill. Taranjia, P.O -Aruha, P.S -Dharmasala, Dist. -Jajpur for 5

*S/189*  
 Surendra Prasad Dhasi  
 Advocate  
 NOTARY, CUTTACK

*Jayprakash Nayak*  
*Jayprakash Nayak*

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years. Three nos. of dead bodies buried under the debris were rescued from the landslide site.

8. That, FIR in this regard was lodged by the Mining Officer (I/C), Jajpur district, O/o the Deputy Director of Mines, Jajpur Circle, Jajpuron Dt. 17.05.2024 along with supplementary information mentioning the unscientific method of mining about Dankari BSQ 5/10 land slide vide Letter No. 2492 / 30.07.2024. True copy of F.I.R. dtd.17.05.2024 and letter No.2492/Dt.30.07.2024 are annexed herewith as **Annexure-R8/A & R8/B** respectively.

9. That, the Sub-Collector & SDM, Jajpur was requested to impose U/s. 144 Cr.PC in anticipation of threat to life and property and chances of law-and-order situation in and around Dankari BSQ 5/10 vide letter No.1610 / Dt.18.05.2024. Accordingly, a Prohibitory order at Dankari BSQ 5/10 was also passed on the very same day by the Sub-Collector & SDM, Jajpur U/s.144 Cr.PC. True copy of letter dtd.18.05.2024 and copy of order of Sub-Collector & SDM, Jajpur are annexed herewith as **Annexure- R8/C & R8/D** respectively.

10. That, it is humbly submitted that in order to assess the resource position of Dankari BSQ No. 5/10, a letter was issued to one Survey Agency named M/s T.K.S Consultancy Services vide letter No.1596 / Dtd.16.05.2024 . On 17.05.2024, a joint assessment was conducted through Drone Survey by M/s T.K.S Consultancy Services, Bhubaneswar and submitted his report vide letter dtd.5.6.2024. The Drone survey report submitted by the Agency reveals a quantity of 79999.41 Cum of black stone has been over extracted in Dankari BSQ No. 5/10. True copy

*489*  
**Surendra Prasad Dha.**  
 Advocate  
 NOTARY, CUTTACK

*Joseph Prasad Nayak*

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of letter No.1596/Dtd.16.05.2024 and Drone survey report of M/s T.K.S Consultancy Services, Bhubaneswar are annexed herewith as **Annexure-R8/E & R8/F** respectively.

11. That, a show cause notice was issued to the concerned Lessee for over extraction of 79999.41 Cu m of black stone for imposition of an amount of Rs.3,81,39,725.00 ( Rupees Three crore eighty one lakh thirty nine thousand seven hundred twenty five ) by the Mining Officer (I/C) , Jajpur vide letter No.2505/ Dtd.30.07.2024. The Regional Officer, State Pollution Control Board, Kalinganagar has been requested vide letter dtd.30.07.2024 to impose the environmental compensation for the damages. True copy of Letter No. 2505/ Dt 30.07.2024 & 2511/Dt 30.07.2024 are annexed herewith as **Annexure-R8/G & R8/H** respectively.

12. That, Environmental compensation was calculated amounting to Rs. 3,57, 03, 093/- (Rupees Three crores Fifty-seven lakh Three thousand Ninety-three) by the Regional Officer, State Pollution Control Board, Kalinganagar and intimated for realization of the same to the O/o the Deputy Director of Mines, Jajpur Circle, Jajpur vide letter No. 2991/dtd.17.08.2024. Accordingly, total amount of Rs. 7, 38, 42, 818/- (Rupees Seven crores Thirty-eight lakh Forty-two thousand Eight hundred Eighteen) has been imposed on the lessee for over extraction of 79999.41 Cu m black stone vide letter No.2731/Dtd.17.08.2024. True copy of letter No. 2991/dtd.17.08.2024 and letter No.2731/Dtd.17.08.2024 are annexed herewith as **Annexure-R8/J & R8/K**.

13. That, a Preliminary report on death of some persons in Dankari quarry has been submitted to the Collector & D.M, Jajpur by the Deputy Director of Mines, Jajpur Circle, Jajpur

*2/8/24*  
**Surendra Prasad Dhal**  
 Advocate  
 NOTARY, CUTTACK

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vide Letter No. 1621/19.05.2024. True copy of Letter No. 1621/19.05.2024 is annexed herewith as **Annexure- R8/L.**

14. That, a detail enquiry report about the incident has been submitted to the Collector & D.M, Jajpur by the Tahasildar, Dharmasala vide Letter No- 2686/21.05.2024. True copy of Letter No. 2686/21.05.2024 is annexed herewith as **Annexure-R8/M.**

15. That a site visit has been conducted on 17.07.2024 & 18.07.2024 comprising of Officials of Directorate of Minor Minerals, Odisha to ascertain the cause of landslide in Dankari BSQ No. 5/10.

16. That, a preliminary enquiry report comprises of Officials of Directorate of Minor Minerals, Odisha in respect of minor mineral sources which also includes Dankari, Rahadpur in addition to other sources under Dharmasala Tahasil in Jajpur district has been submitted vide Letter No- 1362/25.07.2024. True copy of Letter No- 1362/25.07.2024 is annexed herewith as **Annexure-R8/N.**

17. That, site visit report to ascertain the cause of landslide in Dankari BSQ 5/10 has been submitted for further action. True copy of visit report is annexed herewith as **Annexure-R8/O.**

18. That, a proceeding of joint committee visit report to Rahadpur stone quarry on 21.02.2024 in connection with Ranibandha and Paikarapur Minor Irrigation Projects at Rahadpur relating to OA No. 06 of 2024/EZ has been submitted. True copy of joint committee visit report is annexed herewith as **Annexure-R8/P.**

Jajpur  
Dharmasala  
Tahasildar

4/8.9  
Surendra Prasad Dha.  
Advocate  
NOTARY, CUTTACK

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19. That, in view of the facts stated and submission made above regarding Ranibandha and Paikarapur Minor Irrigation Projects at Rahadpur, the prayers made in the Original Application are devoid of merit, hence are liable to be rejected. Consequently, the Original Application being bereft of merit is also liable to be dismissed with cost.

20. That the deponent reserves the right to file further affidavit, if required by this Hon'ble Tribunal in future.

21. That the facts stated above are true to the best of my knowledge and based upon official records available.

Identified by:

*Shankar Prasad Tripathy*  
Addl. Govt. Advocate.

*Jayaprakash Nayak*  
18.09.2024  
Deponent.  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

### VERIFICATION

I, Jayaprakash Nayak, aged about 35 years, S/O. Subash Chandra Nayak, at present working as Deputy Director of Geology, Bhubaneswar and Deputy Director of Mines (I/C), Jajpur Circle, Jajpur, At- Unit/Mouza-III, Routpur, P.O./P.S.- Jajpur Town, Dst.- Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the 18th day of September, 2024.

Cuttack.  
Dt. 18.09.2024.

*Jayaprakash Nayak*  
18.09.2024  
VERIFICANT.

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

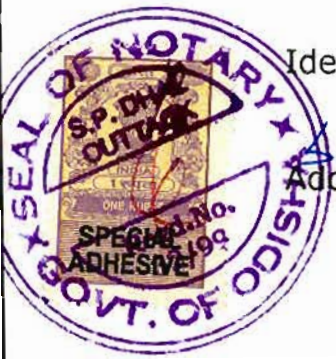
*Surendra Prasad Dhal*  
Advocate  
NOTARY, CUTTACK

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**AFFIDAVIT.**

I, Jayaprakash Nayak, aged about 35 years, S/O.Subash Chandra Nayak, at present working as Deputy Director of Geology , Bhubaneswar and Deputy Director of Mines ( I/C), Jajpur Circle, Jajpur,At- Unit/Mouza-III, Routpur,P.O./P.S.- Jajpur Town, Dst.- Jajpur, do hereby solemnly affirm and state as follows:-

1. That, I am the respondent No.8 in the Original application and well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.



Identified by:

*S. P. Panda*  
Addl. Govt. Advocate.

*Jayaprakash Nayak*  
18.09.2024  
Deponent.

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

The above named Deponent  
Solemnly affirm on 18.09.2024  
Being Identified  
by S. P. Panda (Addl)

*S. P. Dhal*  
Surenbra Prasad Dhal  
Advocate  
NOTARY, CUTTACK  
*18/09/2024*



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: ddmjajpur.mm@gov.in

Letter No. 1589 /MM, Jajpur/ Date 17.05.2024

From

Mining Officer,  
Jajpur District.

To

The IIC, Jenapur,  
Dist-Jajpur.

Sub: **Lodging of F.I.R**

Sir,

I, Sri Jhasaketan Sethy, Mining Officer (I/C), Office of the Deputy Director of Mines, Jajpur Circle, Jajpur hereto inform you that, one casualty has been reported due to accidental landslide at Dankari BSQ-5/10 of Dharmasala Tahasil, Lessee Sri Narayan Rout which comes under the jurisdiction of Jenapur Police Station. We came to know about the accident on 16.5.2024 morning. It is suspected to have more casualties buried under the debris. Till now one dead body has been recovered from the debris who is identified as Jagabandhu Majhi, S/o-Laxminath Majhi, Dist- Nabarangapur. The rescue operation is still going on by the Fire Staff and NDRF Team.

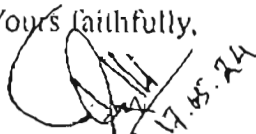
A tripod mounted DTH (down-the-hole) Long Hole Drilling Machine has been seized from the spot. In addition to this multiple drill holes having diameter of around 5 inches are noticed inside the quarry. Also, one chain mounted excavator is found buried inside the debris. The detailed enquiry report about the accident will be submitted subsequently.

Hence, you are requested to investigate into the matter and take legal action as per law.

This may be treated as F.I.R.

Encl: Seizure list.

Yours faithfully,

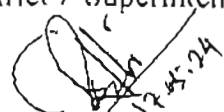
  
17.05.24  
Mining Officer (I/C), Jajpur District

Memo No. 1590 /MM, Jajpur, Date. 17.05.2024 /

Copy submitted to the Collector & D.M Jajpur District / Superintendent of Police, Jajpur for favour of kind information.

True Copy Attested

  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

  
17.05.24  
Mining Officer (I/C), Jajpur District

N.C.R.B (एन सी आर बी)  
G.E.-1 (एकीकृत जॉब फॉर्म - I)

## FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): JAJPUR P.S. (थाना): JENAPUR Year (वर्ष): 2024  
 FIR No. (प्र.सू.रि. सं.): 0183 Date and Time of FIR (प्र.सू.रि. को दिनांक और समय): 17/05/2024 21:00 hrs
2. S No. (क्र. Acts (अंश) क्रम) Sections (धाराएं)  
 1 IPC 186 304A
3. (a) Occurrence of offence (अपराध की घटना):  
 1 Day (दिन): Thursday Date From (दिनांक से): 16/05/2024 Date To (दिनांक तक): 16/05/2024  
 Time Period (समय अवधि): Pahar 1 Time From (समय से): 00:00 hrs Time To (समय तक): 00:00 hrs  
 (b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई): Date (दिनांक): 17/05/2024 Time (समय): 21:00 hrs  
 (c) General Diary Reference No. (सूचनापत्र संख्या): Entry No. (प्रविष्टि सं.): 010 Date & Time: 17/05/2024 21:02 hrs
4. Type of Information (सूचना का प्रकार): Written
5. Place of Occurrence (घटनास्थल):  
 1 (a) Direction and distance from P.S. (थाना से दूरी और दिशा): SOUTH 10 Km(s) Beat No. :  
 (b) Address (पता): Dankari BSO No-5/10  
 (c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):  
 Name of P.S. (थाना का नाम): District (State) (ज़िला (राज्य)):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):  
 (a) Name (नाम): Sri Jhasaketan Sethy  
 (b) Father's/Husband's Name (पिता / पति का नाम):  
 (c) Date of Date of Birth (जन्म तिथि / वर्ष): 1990 (d) Nationality (राष्ट्रियता): INDIA  
 (e) UID No. (सुआईडी सं.):  
 (f) Pass (पासपोर्ट सं.): Date of Issue (जारी करने की तिथि):  
 Place of Issue (जारी करने का स्थान):  
 (g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)  
 S.No. (क्र. सं.) Id Type (पहचान पत्र का प्रकार) Id Number (पहचान संख्या)  
 (h) Address (पता):  
 S No. (क्र. सं.) Address Type (पता का प्रकार) Address (पता)  
 1 Present Address Mining officer, Jajpur, JAJPUR, JAJPUR, ODISHA, INDIA  
 2 Permanent Address Mining officer, Jajpur, JAJPUR, JAJPUR, ODISHA, INDIA

**True Copy Attested**

  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**

N.C.R.B (एन सी आर बी)  
I.I.F - I (एवीकृत जांच फार्म - I)

(i) Occupation (व्यवसाय): SERVICE

(j) Phone number (टूरभाष सं.)

Mobile (मोबाइल सं.): 91-7328866700

7. Details of known/suspected/unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरा विवरण सहित वर्णन):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	Unknown1			

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनादाता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest: (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))

10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य (रु में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो):

S.No. (क्र.सं.) / U.D. Number (यू.डी. प्रकरण सं.):

12. First information contents (प्रथम सूचना तथ्य):

On 17.05.2024 at 09:00 PM compli Jhasaketan Sethy, Mining Officer, Jajpur Circle, Jajpur reported at PS to the effect that one casualty has been reported due to accidental land slide at Dankari BSO No-5/10 of Dharmasala Tahasil, Lessee Narayan Rout which comes under this PS jurisdiction. They came to know about the accident on 16.05.2024 morning. It is suspected to have more casualties buried under the debris. Till now one dead body has been recovered from the debris who is identified as Jagabandhu Majhi, S/o-Laxminath Majhi of Vil-Fujarigoda, PS-Umarkol, Dist-Nabarangpur. The rescue operation is still going on by the Fire staff and NDRF Team. During investigation requisition has been sent to S.P., Jajpur with prayer to move District Magistrate and Collector, Jajpur to conduct autopsy over the above named deceased in between sunset to sunrise.

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका म.सं. 2 में उल्लेख धारा के तहत है।)

(1) Registered the case and took up the investigation: Suvendu Kumar Sabudh (Inspector) / or (या) (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): 110041598337

(2) Directed (Name of I.C.) / ज.च अधिकारी का नाम): Ratan (पट):

No. (सं.): Mobile No. (मोबाइल सं.): 9439813001 to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation: due to (जांच के लिए):

True Copy Attested  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 2492 /MM, Jajpur/ Date 30-07-2024

From

Jhasaketan Sethy, Mining Officer (I/C), Jajpur district  
 O/o the Deputy Director Mines, Jajpur Circle, Jajpur.

To

Inspector-in-Charge,  
 Jenapur Police Station, Jajpur.


**Sub:** Supplementary information in continuation to the FIR Lodged on 17.05.2024 and Complaint against one Narayan Rout (Lessee of Dankari BSQ No. 5/10)

**Ref:** This office Letter No. 1589/MM, Jajpur 17.05.2024

Sir,

In continuation to this office letter cited above, I, Jhasaketan Sethy, Mining Officer (I/C), Jajpur district, O/o the Deputy Director Mines, Jajpur Circle, Jajpur, hereto inform that, a land slide occurred in Dankari BSQ No. 5/10, Dharmasala Tahasil on 16.05.2024 in which three persons working in the said quarry lost their life. In this regard, the Tahsildar, Dharmasala had submitted a detailed inquiry report which clearly reveals, there were sufficient man-made errors which resulted in such land slide i.e.,

1. The lessee couldn't produce the required labour insurance for the deceased persons due to landslide.
2. There was rain just previous day of the incident.
3. Use of one Tripod Mounted DTH (Down the Hole) long drilling machine. Multiple deep drill holes of diameters measuring 5 inches were marked at the site.
4. A road found atop the quarry (Landslide) edge where there was mark of movement of heavy machineries like Chain Mounted Excavator.
5. There was almost vertical escarpment of rock at quarry site without maintenance of proper slope and bench ratio.
6. The entire was very fragile due to multiple cracks.

**True Copy Attested**  
  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur  
 Page 1 of 3

In addition to this, a detailed scientific investigation was conducted by a Technical Team on 18.07.2024 to ascertain the cause of landslide at Dankari BSQ – 5/10 which says,

1. Proper benching pattern has not been followed as per the mining plan.
2. Drill holes upto a diameter of 5 inches have been noticed under rock locks.
3. A haul road is passing above the over burden on which traces of heavy vehicular movement is observed.
4. Extraction beyond the lease area was noticed and safety zone has not been maintained as per the drone surveyed map.
5. The report concludes, non-adoption of scientific method of mining, violation of drilling and blasting guidelines, movement of heavy earth mover vehicle on the overburden surface and negligence of prescribed norms as per mining plan are the reason for the mishap.

From the above findings i.e. the report of the Tahasildar, Dharmasala and Technical team, a clear picture is carved out as follows:

1. The land slide which took the life of the human beings referred in the said letter was purely a man-made one.
2. The methods of mining adopted by the lease holder in execution of mining were purely unscientific.
3. The lease holder was involved in illegal blasting in the quarry which has resulted in creation of large gaps between the rocks making them more fragile and vulnerable violating the terms and conditions of The Mines and Minerals (Development and Regulation) Act, 1957.
4. The usage of road for the movement of Chain Mounted Excavators at the edge of the quarry on the Overburden surface has also made the blasted area fragile which has resulted in the occurrence of land slide.
5. That, although there was rain just the day before the incident resulting in creation of moisture and making the soil damp, still mining activity was carried out by the lease holder making the situation graver and serious for such land slide to occur.

In view of the above facts and circumstances it can be clearly made out that

1. The landslide took place in Dankari BSQ no. 5/10 resulting in loss of human life was purely man-made which was due to adoption of unscientific method of mining by the Lessee and violation of the terms and conditions of the Mining plan.

True Copy Attested

*[Signature]*  
Deputy Director of Mines /  
Jaipur Circle, Jaipur

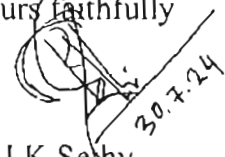
In addition to this,

2. Blasting permission required for extraction of blackstones from the quarry was not obtained from the Dist. Magistrate which may be examined.
3. The activities for extraction of black stones were sublet to another agency by the lessee named Sri Sai Balaji Constructions which may be examined.
4. The said agency couldn't produce the required labour license and insurance for the deployed labourers in mining activities which may be examined.
5. Insurance certificate of the excavator engaged at the quarry on that day was obtained just the night before the incident of landslide which may also be examined.

Hence, it is requested you to take necessary steps prevailing under the law in order to apprehend the culprits and punish them under the expressed provisions of law in the interest of justice and equity.

Encl. 1. Report of the Tahasildar, Dharmasala  
2. Technical committee report

Yours faithfully



J.K. Sethy

Mining Officer (I/C), Jajpur district

Memo No. 2493 /MM, Jajpur/ Date 30-07-2024

Copy to Deputy Director Mines, Jajpur Circle, Jajpur for information & necessary action.

J.K. Sethy

Mining Officer (I/C), Jajpur district

Memo No. 2494 /MM, Jajpur/ Date 30-07-2024

Copy Submitted to the Collector & D.M, Jajpur district // Superintendent of Police, Jajpur district for favour of kind information.

J.K. Sethy

Mining Officer (I/C), Jajpur district

Memo No. 2495 /MM, Jajpur/ Date 30-07-2024

Copy Submitted to the Director, Minor Minerals, Odisha for favour of kind information

**True Copy Attested**

  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**

J.K. Sethy

Mining Officer (I/C), Jajpur district



ANNEXURE-RS/C

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 1610 /MM, Jajpur/ Date 18-05-2024

From

Deputy Director of Mines,  
Jajpur Circle, Jajpur.

To

The Sub-Collector cum SDM,  
Jajpur.

**Sub: Imposition of Sec-144 under CRPC Act, 1973 in Dankari BSQ-5/10.**

Sir,

With refence to the subject cited above, I am to intimate you that, two casualties have been reported till date due to landslide in Dankari BSQ-05/10 on 16.05.2024 morning under Dharmasala Tahasil of Jajpur district and more bodies is suspected to have buried under the debris. The rescue operation is still going on. Detailed enquiry under progress to ascertain the cause of the accident.

There is a chance of further landslide inside the quarry as the overburden is not stable. Therefore, in anticipation of threat to life and property and chances of law-and-order situation in and around the area due to prevailing General Election, it is requested to impose Sec-144 under CRPC Act, 1973 in and around Dankari BSQ-5/10 until further communication.

The land schedule of the quarry is given below:

KHATA NO.	PLOT NO.	AREA (IN AC)	AREA (IN HA)	KISAM	TENANT
221	600 (P)	4.00	1.618	PAHAD	A.A.A

Yours faithfully,

*[Signature]*  
Deputy Director of Mines (I/C)

Memo No. 1611 /MM, Jajpur, Date. 18-05-2024

Copy to the Tahasildar, Dharmasala for kind information.

*[Signature]*  
Deputy Director of Mines (I/C)

Memo No. 1612 /MM, Jajpur, Date. 18-05-2024

Copy submitted to the Collector & District Magistrate, Jajpur // Superintendent of Police, Pankoilh, Jajpur for favour of kind information.

*[Signature]*  
Deputy Director of Mines (I/C)

Memo No. 1613 /MM, Jajpur, Date. 18-05-2024

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

*[Signature]*  
Deputy Director of Mines (I/C)

**True Copy Attested**

*[Signature]*  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**

## IN THE COURT OF THE SUB-DIVISIONALMAGISTRATE, JAJPUR

Cr.M.C No. 1399 /2024, U/S 144 CrPc  
Deputy Director, Mines, Jajpur Circle, Jajpur**-Vrs-**  
General Public**Extract of Order on Dated 18.05.2024**

Perused the report of the Deputy Director, Mines, Jajpur Circle, Jajpur vide his Letter No.1610/dt.18.05.2024 regarding declaration of prohibitory order U/s-144 CrPC at-Dankari BSQ 5/10.

Heard App.

Whereas, It appears from the DDM, Jajpur circle that two causalities have been reported due to landslide in Dankari BSQ 5/10 on 16.05.2024 morning under Dharmasala Tahasil and more bodies is suspected to have buried under the debris and the rescue operation is going on. Moreover, there is chance of further landslide in the quarry and anticipation of loss of life and property and also chance of law & order situation in and around the quarry area.

I am satisfied that there is apprehension of serious breach of peace. Hence, I do hereby ordered U/s-144 CrPC that the general public be restrained to enter upon the Dankari BSQ 5/10 quarry area until further orders.

Further the IIC, Jenapur PS is directed to promulgate the order in the prohibited areas and keep close watch over the untoward situation.

The Deputy Director Mines, Jajpur Circle, Jajpur is instructed to contact with the Local Police for the above purpose.

Any objecting to this order to appear in my Court on 28.05.2024 and file show cause regarding the allegation with documentary evidence. As I consider the case as emergent in nature.

Khata No	Plot No	Area (in AC)	Area (in Hec)	Kisam	Tenant
221	600(P)	4.00	1.618	Pahad	A.A.A

Memo No. 6758 / Date **18.05.2024**

Copy to IIC, Jenapur PS for information and follow up action. He is instructed to promulgate the order in the declared places & report compliance.

18.5.2024  
Sub-Collector & SDM, Jajpur

Memo No. 6759 / Date **18.05.2024**

Copy to Tahasildar, Dharmasala/SDPO, Jajpur Road for information and follow up action.

18.5.2024  
Sub-Collector & SDM, Jajpur

Memo No. 6760 / Date **18.05.2024**

Copy submitted to the SP, Jajpur for kind information & necessary action.

18.5.2024  
Sub-Collector & SDM, Jajpur

Memo No. 6761 / Date **18.05.2024**

Copy submitted to the Collector & DM, Jajpur for favour of kind information.

18.5.2024  
Sub-Collector & SDM, Jajpur

**True Copy Attested**

**Deputy Director of Mines I/C  
Jajpur Circle, Jajpur**

18.5.2024  
Sub-Collector & SDM, Jajpur

1159  
18.05.2024

ANNEXURE R8/E



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 1586 /MM, Jajpur/ Date 16.05.2024

From

Deputy Director of Mines  
 Jajpur Circle, Jajpur

To

M/s TKS Consultancy Service,  
 E-mail: [tkscsbbs@gmail.com](mailto:tkscsbbs@gmail.com). Contact: +91 7008115339

Sub: **Assessment of resource position of Black Stone in Dankari BSQ-5/10, under Dharmasala Tahasil of Jajpur district.**

Sir,

This is to intimate you that, a joint assessment is scheduled to be conducted on 17.05.2024 at 8.00 AM in Dankari BSQ-5/10, under Dharmasala Tahasil of Jajpur district. In this regard, you are requested to assess the resource position of Black Stone in Dankari BSQ-5/10. It is recommended to conduct the assessment by an ORSAC empanelled Surveyor using latest instrument like DGPS/Total Station/Drone and the report should be submitted before the undersigned within 3 days post survey.

Yours faithfully,

Deputy Director of Mines (I/C)

Memo No. 1587 /MM, Jajpur/ Date 16.05.2024

Copy to the Tahasildar, Dharmasala // Mining Officer (I/C), Jajpur District for information. They are requested to remain present at the spot on the scheduled date and time.

Deputy Director of Mines (I/C)

Memo No. 1588 /MM, Jajpur/ Date 16.05.2024

Copy to the concerned Lessee for information. He is directed to remain present on the spot during survey.

Deputy Director of Mines (I/C)

True Copy Attested

Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

# M/S TKS CONSULTANCY SERVICES

E-mail:tkscsbbs@gmail.com,  
Contact: +91 9937023977

Letter No: TKSCS/2024-25/ 035

To

The Deputy Directorate of Mines,  
Jajpur Circle, Jajpur  
Email-ddmjajpur.mm@ gov.in

**Sub:** Submission of Assessment of Resource position of black stone in Dankari BSQ 5/10 under Dharmasala Tahasil of Jajpur District.

**Ref:** Your good office letter No. 1586/MM, Jajpur/Date-16.05.2024.

**Sir,**

With respect to above cited subject, I am submitting here with one copy of Assessment of Resource position of black stone in Dankari BSQ 5/10 over an area of 4.00acres or 1.618 hectares under Dharmasala Tahasil of Jajpur District during the period of 12th-July-2023 to 16th-May-2024.

Thanking you,

Your's faithfully,




**K. K. SWAIN**

**Regd. No.- RQP/OD/113/2022**

Place: Bhubaneswar

Date:

1228  
05-06-2024

True Copy Attested  
  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

**ASSESSMENT OF RESOURCE POSITION OF  
BLACK STONE IN DANKARI BSQ-5/10**

**DANKARI BSQ-5/10  
(CLUSTER SERIAL NO.5D/4)**

**Over 4.00 Acres /1.618 Hectares in village  
Dankari under Dharmasala Tahasil of Jajpur  
district, Odisha**

**(Use of UAV/Drone, DGPS Survey techniques adopted)**

*Prepared on Behalf of*

**Mining Officer (I/C),  
Jajpur Circle, Jajpur**

**(DATE OF SURVEY: 17.05.2024)**

*Prepared By*

**M/S TKS CONSULTANCY SERVICES**

Plot No-4482/12068, Pandara, Near Puri N.H,

GGP Colony, Rasulgarh, BBSR,

Khordha, Odisha-751025

E-mail:[tkscsbbs@gmail.com](mailto:tkscsbbs@gmail.com)

Contact: +91 7008115339

**True Copy Attested**  
  
**Deputy Director of Mines I/C  
Jajpur Circle, Jajpur**

CONTENTS

SL NO.	DESCRIPTION	PAGE
1.	Introduction	1
2.	Equipment's	1-2
3.	Data & Methodology	2-5
4.	Assessment	5

LIST OF ANNEXURES

DESCRIPTION	ANNEXTURE NO.
Copy of letter from DDM, Jajpur Circle, Jajpur to M/s. TKS Consultancy Services for Assessment survey	1
Copy of letter from Tahasildar Dharmasala, Jajpur to M/s. TKS Consultancy Services for Assessment survey	2
Copy of ORSAC Empaneled Letter	3

LIST OF PLATES

PLATE NO	DESCRIPTION	SCALE (R F)
I	Copy of Previous Ortho map as per drone survey dated 12.07.2023	1:2000
II	Copy of Present Ortho map as per drone survey dated 17.05.2024	1:2000

**True Copy Attested**

*[Signature]*  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

## VOLUME ASSESSMENT REPORT OF DANKARI BSQ 5/10 UNDER DHARMASALA TAHASIL

### 1. Introduction:

A Joint assessment survey has been conducted by Deputy Directors of Mines, Jajpur circle in Presence of representative of DDM Jajpur Circle and technical consultant on date 17th May-2024. The TKS Consultancy Services was deployed to assessment the volume of the Black Stone Quarry by the DDM, Jajpur Circle, jajpur vide **letter No.1586/MM, Jajpur/Date-16.05.2024**. The detail methodology adapted to the assessment the volume are described below.

### 2. Equipment's

#### (i) DRONE SPECIFICATION


Item (Model)	Manufacture	
Drone	Mavic 2m Pro	
Payload	RGB Camera (20 Megapixel)	
Flying Height	100 meters	
Speed	10m/s	
Front overlap	70%	
Side Overlap	75%	

Table-1:- List of hardware equipment's

#### (ii) DGPS Description

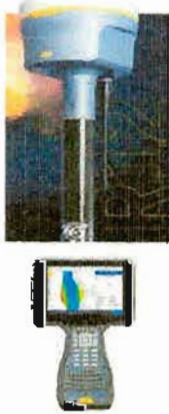
Sl. No.	Particulars	Description	Product Image
1	DGPS device	Trimble R12 integrated GNSS System	
2	No. of Channels	672	
3	Antenna	Integrated	
4	Frequency used	GPS L1&L2, GLONASS F1&F2 Asia-Pacific version: GPS L1&L2, BEIDOU B1&B2	
5	Horizontal accuracy	8mm RTK	
6	Vertical accuracy	15mm RTK	
7	Controller	Trimble TSC7 controller	

Table-2:- List of hardware equipment's

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 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur | Page

(iii) **Software**

Software used	Serial No/Version	Purpose of Use
Trimble Business Center	5.0	DGPS Data processing
Pix4D mapper	4.8.4	Drone Data processing
Auto Cad Map	2024	Preparation of Section
Global Mapper	2023	Preparation of Surface & Contour
Microsoft office	2023	Report Preparation

Table-3-: List of Software used

**3. Data & Methodology:****a) Detail about Project Area**

The work has been assigned to assess the volume of material excavated from the quarry no 5/10 having area 4.00AC in Dankari Cluster no-5. The coordinates of lease area are mentioned below.

Pillar No	Easting	Northing	DMS_LAT	DMS_LONG
1	400036.7314	2297785.749	20° 46' 37.870" N	86° 2' 22.590" E
2	399835.6858	2297820.767	20° 46' 38.970" N	86° 2' 15.630" E
3	399855.2549	2297902.127	20° 46' 41.620" N	86° 2' 16.290" E
4	400059.1947	2297867.708	20° 46' 40.540" N	86° 2' 23.350" E

Table 4: Lease boundary pillar Coordinates

**b) Ground Control Point**

In order to establish horizontal & vertical control point, Ground Control Points has been marked connecting with the course network established by the ORSAC. The GSP marked to process the drone image are given below.

GCP NO	X	Y	Z	DMS_LATITUDE	DMS_LONGITUDE
GCP-1	400055.204	2297662.993	47.276	20° 46' 33.881" N	86° 2' 23.254" E
GCP-2	400101.386	2297755.039	55.998	20° 46' 36.884" N	86° 2' 24.832" E
GCP-3	399948.571	2297794.815	55.139	20° 46' 38.148" N	86° 2' 19.539" E
GCP-4	399957.324	2297708.307	47.03	20° 46' 35.336" N	86° 2' 19.860" E
GCP-5	399777.236	2297740.253	53.192	20° 46' 36.340" N	86° 2' 13.625" E
GCP-6	399797.31	2297820.509	58.6	20° 46' 38.954" N	86° 2' 14.303" E
GCP-7	399632.34	2297793.658	71.114	20° 46' 38.049" N	86° 2' 8.603" E
GCP-8	399688.895	2297851.038	64.262	20° 46' 39.926" N	86° 2' 10.547" E
GCP-9	400129.521	2297866.214	76.976	20° 46' 40.505" N	86° 2' 25.782" E

Table 4: GCP used for image processing

True Copy Attested  
  
 Deputy Director of Mines I/C  
 Jaipur Circle, Jaipur

### c. Drone Survey

Drone mapping, also known as aerial mapping or photogrammetry, is a method of creating accurate maps, models, and surveys using unmanned aerial vehicles (UAVs) equipped with cameras or sensors.

The process involves several steps.

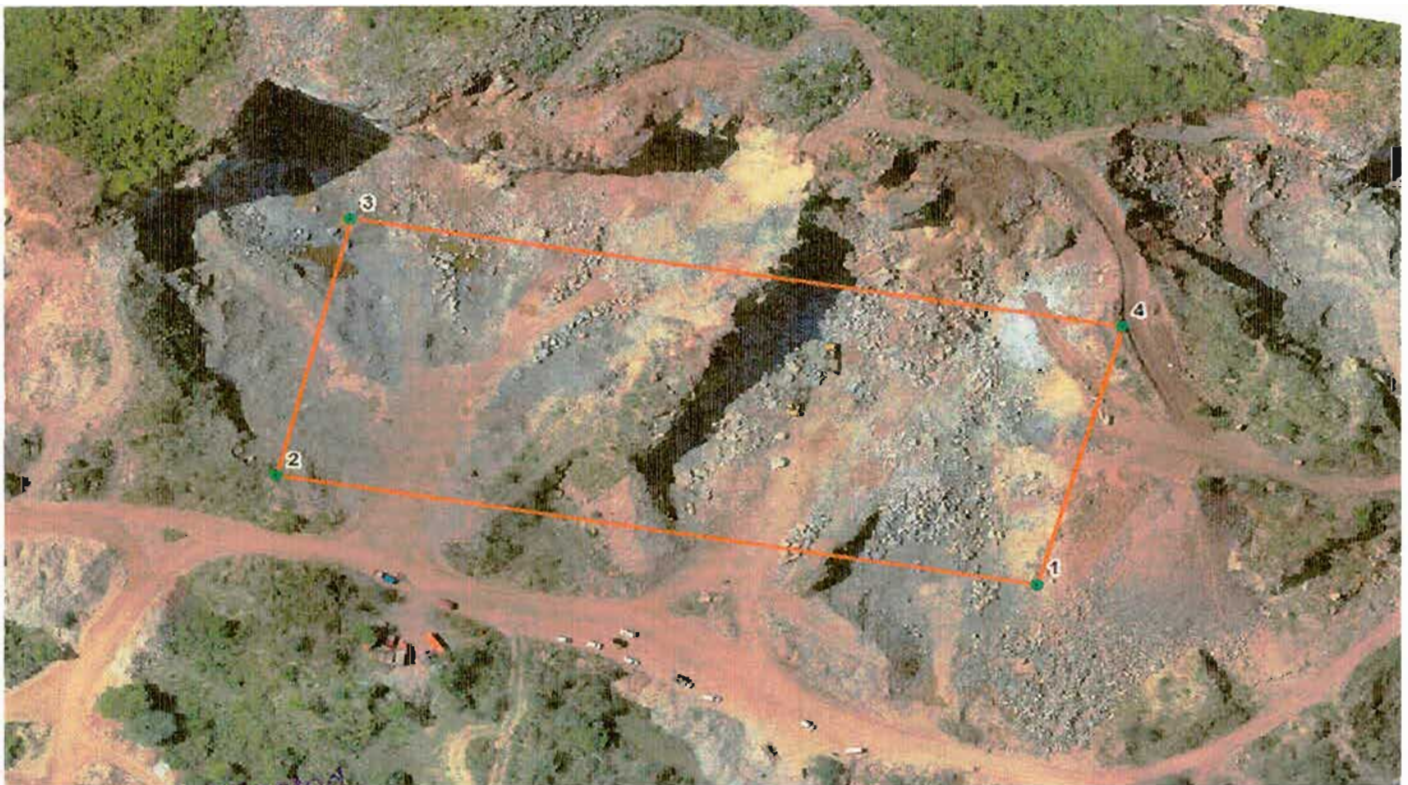
**Mission Planning:** Determine the area to be mapped and plan the flight mission. Consider factors such as weather conditions, airspace restrictions, and flight parameters.

**Equipment Setup:** Prepare the drone and its payload, ensuring the camera or sensor is properly calibrated and functioning correctly. Set up ground control points (GCPs) if high-precision mapping is required.

**Flight Execution:** It is a systematic pattern, capturing overlapping images around 80% both side & forward of the area of interest. The flight pattern can be predefined using automated flight planning software to ensure comprehensive coverage.

### d) Output

- High resolution Ortho photo (17<sup>th</sup> May-2024)



True Copy Attested  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

Fig-2: Digital ortho photo

- **DTM (Digital terrain Model)**

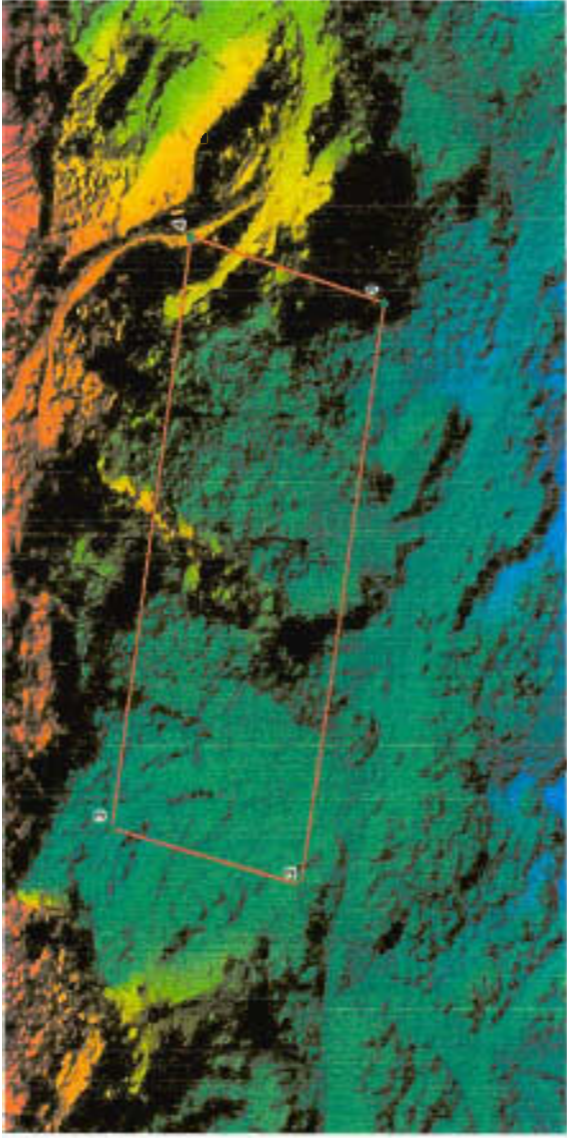


Fig-3: Digital Terrain Model

- **DSM (Digital Surface Model)**

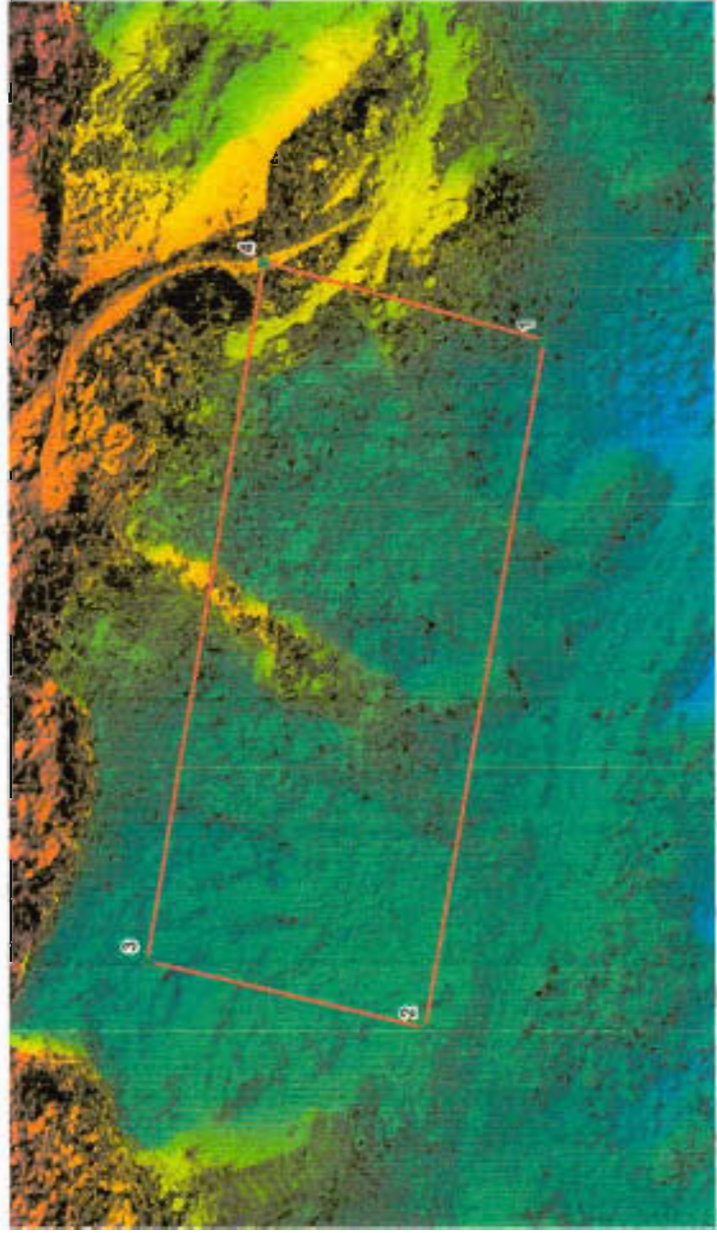


Fig-4: Digital Surface Model

**True Copy Attested**  
  
**Deputy Director of Mines I/C**  
**Jalpur Circle, Jalpur**

• Contour 5m Interval

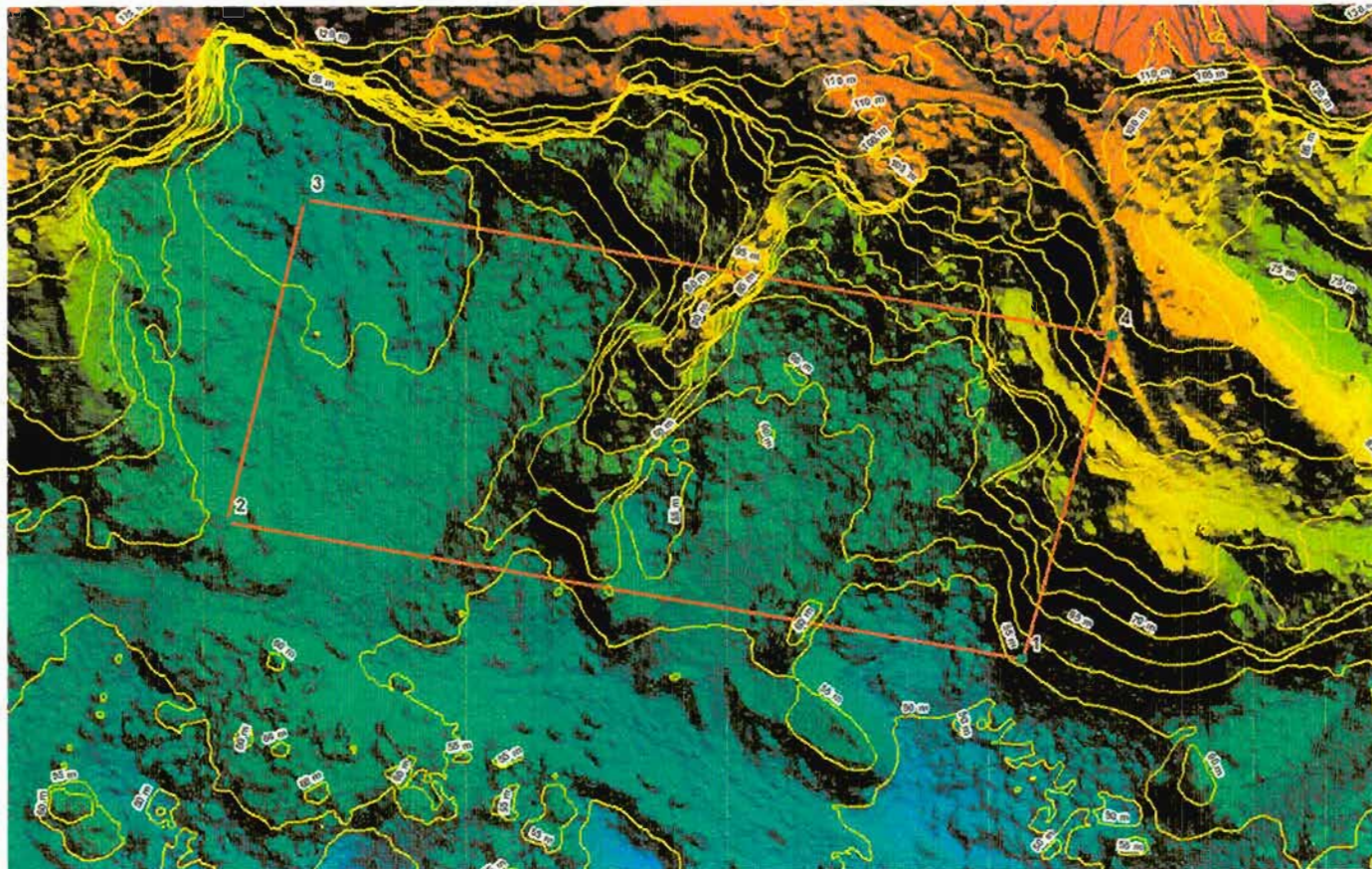


Fig-5: Contour 5m interval

4. Assessment

The assessment of volume calculated in automated method between two surfaces.

Sl.No	X (Reserve on 12.07.2023)	Y (Reserve on 17.05.2024)	Cut Volume In Cum (X - Y)
1	5,37,600 Cum	3,89,600.59 Cum	147999.410

Note:

- A. Surface "X" is obtained from the survey conducted on 12.07.2023 as per the Tahasildar Dharmasala Letter No-2775/Dt.10.07.2023. Total mineable reserve as on dated 12.07.2023 is 537600 cum (**Annexure-2**).
- B. Surface "Y" is obtained from the survey conducted on 17.05.2024 as per the DDM, Jajpur Circle, jajpur vide letter No.1586/MM, Jajpur/Date-16.05.2024 (**Annexure-1**).

*Bafan*  
 Surveyor (DRONE & DGPS)  
*Anirudha Hota*  
 (Anirudha Hota)  
 Appvisio Consulting Services Pvt.Ltd.

*[Signature]*  
 Er. Kamala Kanta Swain  
 RQP/OD/113/2022  
**True Copy Attested**  
*[Signature]*  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**

# ANNEXURES

True Copy Attested  
  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 1586 /MM, Jajpur/ Date 16.05.2024

From

Deputy Director of Mines  
 Jajpur Circle, Jajpur

To

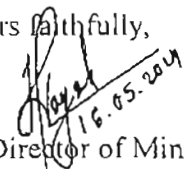
M/s TKS Consultancy Service,  
 E-mail: [tkscsbbs@gmail.com](mailto:tkscsbbs@gmail.com), Contact: +91 7008115339

Sub: **Assessment of resource position of Black Stone in Dankari BSQ-5/10, under Dharmasala Tahasil of Jajpur district.**

Sir,

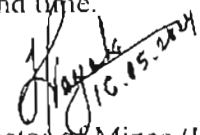
This is to intimate you that, a joint assessment is scheduled to be conducted on 17.05.2024 at 8.00 AM in Dankari BSQ-5/10, under Dharmasala Tahasil of Jajpur district. In this regard, you are requested to assess the resource position of Black Stone in Dankari BSQ-5/10. It is recommended to conduct the assessment by an ORSAC empanelled Surveyor using latest instrument like DGPS/Total Station/Drone and the report should be submitted before the undersigned within 3 days post survey.

Yours faithfully,

  
 Deputy Director of Mines (I/C)

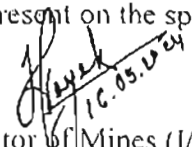
Memo No. 1587 /MM, Jajpur/ Date 16.05.2024

Copy to the Tahasildar, Dharmasala // Mining Officer (I/C), Jajpur District for information. They are requested to remain present at the spot on the scheduled date and time.

  
 Deputy Director of Mines (I/C)

Memo No. 1588 /MM, Jajpur/ Date 16.05.2024

Copy to the concerned Lessee for information. He is directed to remain present on the spot during survey.

  
 Deputy Director of Mines (I/C)

True Copy Attested

  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

**OFFICE OF THE TAHASILDAR, DHARMASALA**

Tel:-06725-273036 Web:- tdrdharmasala.in Email:-tdrdharmasala@gmail.com

Letter No 2775

Date 10.07.2023

**Lokayukta Matter/Urgent**

From Swagat Das, OAS(A)SB  
Tahasildar & Executive Magistrate, Dharmasala

To

Sri Kamalakanta Swain, RQP,  
TKS Consultancy Services,  
Plot No. 4482/12068, Pandra near Puri NH  
GGP Colony, Rasulgarh, BBSR, 751025

Sub: ***Request for a joint field enquiry of Dankari BSQ No. 5/10.***

Sir,

With reference to the subject cited above, I am to submit that a LY Case No. 239/2023 has been filed by one Sarbeswar Behura before the Hon'ble Court of Lokayukta, Odisha, Bhubaneswar regarding operation of the sairat source Dankari BSQ No. 5/10 beyond the leasehold area wherein the lessee has been undertaking extraction on heavy scale. In this regard, a joint field enquiry has been scheduled at **11 am on 12.07.2023 (Wednesday)** in the presence of officials from the office of the Deputy Director of Mines, Jajpur Road and Surveyers from ORSAC.

Hence it is requested to kindly arrange for the equipments required for Drone mapping/ DGPS to be undertaken under the supervision of technical experts as mentioned above. This survey is being conducted to ascertain if the lessee for Dankari BSQ No. 5/10 has extracted any black stones beyond the leasehold area as approved in the Mining Plan by the Competent Authority.

Yours faithfully,

Tahasildar, Dharmasala

True Copy Attested  
  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

**ODISHA SPACE APPLICATIONS CENTRE (ORSAC)**

Department of Science &amp; Technology, Government of Odisha

No. ORSAC/ PROJ/0580/2021(P)/ 4695 (59) Dt. 16/10/2023.

**OFFICE ORDER**

**Sub: Empanelment of Agencies under ORSAC for providing services in the field of DGPS/ETS as per ORSAC defined SOP of Geospatial Survey.**

This is to inform that, total 59 number of Venders/Agencies are empanelled under ORSAC till 31<sup>st</sup> January 2025 for providing services in the field of DGPS/ETS as per ORSAC defined SOP of Geospatial Survey. after due verification of general eligibility, technical eligibility, physical verification of instruments, submission of calibration certificate & deposition of security deposit. All empanelment valid up to Dt. 31-01-2025.

The final list of empanelled Venders/ Agencies with their address detail is attached for reference.

  
P.K. PARIDA  
SCIENTIST - I  
SCIENTIST "F"  
Odisha Space Applications Centre  
Bhubaneswar

**True Copy Attested**

  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



## ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Government of Odisha

CONSOLIDATED LIST OF EMPANELLED VENDORS TO UNDERTAKE DGPS/ETS GEOSPATIAL SURVEY AS PER ORSAC DEFINED SOP OF GEOSPATIAL SURVEY.			
Sl. NO.	NAME OF FIRM	ADDRESS, PHONE NO & Email-id	VALIDITY
1	M/s Ananth Technologies Ltd	Plot no- 39, Ananth Infopark, Hitech City, Phase- II, Madhapur, Hyderabad-500081, Ph. No.- 9849017036, Email- mail@ananthtech.com	VALID UPTO 31.01.2024
2	M/s Areal Construction and Geo Inda Services	Saraswati Niwas, Nayabazar, Potapokhri, Chauliaganj, Cuttack-753004 & Bhubaneswar Add.- Plot no-229, Ph-2 Kanani Vihar, Patia, Bhubaneswar-751024, Ph. No.- 9583667619, Email- aregisconsultancy@gmail.com	
3	M/s Bhumi Investigation Research & Design (BIRD)	GA-188, Kailash Vihar, Chandrasekhar pur, Bhubaneswar-751021, Ph.No.- 9438012765, 7978066132, Email- bhuminvestigation@gmail.com, info@birdconsultant.com	
4	M/s Blue Yacht Consultancy Pvt. Ltd.	Plot no-120/1963, Near IMFA, Bomikhal, PO- Rasulgarrh, Bhubaneswar, Pin-751010, Ph. No.- 9337116886, Email- toniharbbsr@gmail.com	
5	M/s CADD Consulting Engineers Pvt. Ltd.	Plot no.-N1/270, IRC Village, Nayapalli-751015, Ph. No.- 9338055588, Email- info@thecaddconsulting.com	
6	M/s Center for Envotech and Mangement Consultancy Pvt Ltd.(CEMC (P) Ltd.)	Plot no-522/3458, Near Utkal Iyundai Opposite Apex College, Pahala, Bhubaneswar-752101, Ph. No.- 9861032826, Email- ceme122@gmail.com	
7	M/s Computer Plus Raipur Private Limited	Plot no.4 Sector- I, Devendra Nagar, Raipur, Chhattisgarh, Pin 492001, Ph. No. - 9998121302, Email- info@cpplus.in	
8	M/s Consultancy for Engineering & Environment Planning (CEEP)	Plot no-266/6427, Millan Paradise, Saileshri Vihar, Ph. No.- 8917442494, Mail- contact.ceep@gmail.com	
9	M/s Creative Studio	Plot no. pp-18, First floor, Pandav Nagar, Old town, Near Pancha Pandava Caves, Bhubaneswar-751018, Ph. No.- 9337798690, Email- creative_arch_studio@yahoo.com	
10	M/s Digital Cartography and Services Pvt.Ltd	Plot no1015, Bhagabat Sandhan, GGP Canal road, Rasulgarrh, Bhubaneswar-751025, Odisha, Ph. No.- 9437035041, Email- desbbsr@gmail.com	
11	M/s Earth & Environment	S-27, Chandralok Market Complex, Niladri Vihar, Chandrasekharpur, Bhubaneswar-751021, Ph.No.- 9437044031, Email- earth_environment2008@yahoo.com	
12	M/s Ecometrix Consultants Pvt. Ltd.	Dec-114, First floor, DLF Cyber city, Chandaka Industrial Estate, Patia, Bhubaneswar-751024, Ph. No.- 7381072340, EMAIL- swagat.satpathy@ecometrix.co.in	
13	M/s Excelinnova Consultancy	House no.144, 2 floor, Amberhai Village, Sector-19, Dwarka, New Delhi- 110075, Ph. No.- 8368400175, Email- pankajgeok@excelinnova.com / info@excelinnova.com	
14	M/s Gems Projects Pvt Ltd.	123/2 Lajpat Nagar, Pundag, Argora, Ranchi, Jharkhand-834004, Ph. No.-9431115961, email- gems.projects@yahoo.in	
15	M/s Geo Consultants Pvt.Ltd.	Plot no-853, Govindaprasad, Infront of Radhika Complex, Cuttack road, Laxmisagar, Bhubaneswar-751006, Ph. No.- 9437019019, Email- cbdas_2006@yahoo.co.in	
16	M/s Geocon Suveys	DDL 884, Phase- II, Dumuduma Housing board Colony, Bhubaneswar-751019, Ph. No. 9948562880, Email- geoconkp@gmail.com	

True Copy Attested  
  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur



## ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Government of Odisha

17	M/s Geoid Resources Pvt.Ltd.	Plot no-38(P), House no.-5, Binayak Enclave, Kolathia, Khandagiri, Bhubaneswar-751030, Ph No.- 9437665170, Email- amreshsamanantaray@geoidresources.com	VALID UPTO 31.01.2025
18	M/s Global Business Solutions	Module-401, 4th floor, WEBEL IT PARK, P-1, Tartala road, Kolkota - 700088 Ph. No - 9966033328, Email- ultam@gbserp.com	
19	M/s Grow Green Consortium Pvt.Ltd	05, Surya vihar, Near union bank, Patia, Bhubaneswar, Ph. No.- 9437000635, Email- aksharda@gmail.com	
20	M/s Idax Consulting & Research Pvt. Ltd.	Plot no-5016, Duplex-F, Brindaban Enclave, VSS Nagar, Bhubaneswar-751007, Ph. No.- 9937061009, Mail- info@idaxconsulting.com	
21	M/s Jagdeep Consultants	Plot no-1399/9324, Satya bihar, Rasulgarh, Bhubaneswar-751010, Ph. No.- 9437653449, Email- jagdeepconsultants@gmail.com	
22	M/s Maptech Solution Pvt.Ltd.	N-5/111, Ground floor, Biju patnaik college road, Jayadeb vihar, Bhubaneswar-751015, Ph. No.- 9439490108, Email- mtsptltd2012@gmail.com	
23	M/s Natural Resource Management & Techno Consultancy Services (N RMTCS)	Plot no-360/6735, Behind pursi fission, Near Damana Market, Chandrasekhar pur, Bhubaneswar-751016, Ph. No.- 943757908594399212481, Email- nrmtes@gmail.com	
24	M/s Newgen Techno Service Engineers Pvt.Ltd	GA-155, Shreevihar, Chandrasekharpur, Bhubaneswar-751021, Ph. No.- 9437578687, Email- info@newgenengineers.in	
25	M/s Pioneer Surveyors	Pioneer Tower 1st floor, Premises no. 20-085, AB-109, Action area-I, Opposite tank no.-2, New town, Rajarhat, Kolkotta-700156, Branch office- Plot no-344/3364, Jaydeb vihar, Lane-11, Near Bishnuprya apartment, PO.-RRL, Bhubaneswar, Ph. No.- 9433002750, Email- pioneer.surveyors@gmail.com	
26	M/s Pusshney Infrastructure & Consultancy Services Pvt.Ltd.	394/4181, Laxminagar, Patia, Bhubaneswar-751031, Ph. No.- 8895968943, 9437192043, Email- pusshney@gmail.com	
27	M/s Ray Infrotech	50 B HIG Duplex, Housing board Colony, Bamunda-751003, Ph. No.- 9937317262, EMAIL- rayinfrotech1@gmail.com	
28	M/s S S Solution	AS 4/11 Sree Nagar Pally, Benachitty, Durgapur-713213 West Baengal, Ph.No.- 9434388886, Email- sssolutiondgr@gmail.com	
29	M/s S. M. Consultants	SM Tower, Plot no-130, Mancheswar Industrial Estate, Rasulgarh-751010, Bhubaneswar, Ph. No.- 9937065889, email- support@smcindia.com	VALID UPTO 31.01.2025
30	M/s Soham Ferro Magnese Pvt.Ltd	Block no.-16-17, NKY Tower, Ajni Square, Wardha Road, Nagpur-440015, Ph. No.- 9890489828, 9403589856, Email- soham.feromagnese@gmail.com	
31	M/s Spatial Planning & Analysis Research Centre Pvt.Ltd (SPARC)	E-11 Infocity, Chandaka Industrial Estate, Bhubaneswar-751024, Ph. No.- 06746629301, 06746629304, EMAIL- sales@sparcindia.com, lipsa.moharan@sparcindia.com, info@sparcindia.com	
32	M/s Subudhi Techno Engineers Pvt.Ltd	Plot no- 327/2559, OMFED Backside, 2nd lane, Chandrasekharpur, Bhubaneswar -751017, Ph. No.- 9937020476, Email- md@subudhitechno.in	
33	M/s Suvadra Consultant	PI-97, Tankapari Road, Infront of Radhika Tower, Bhubaneswar-751018, Ph. No.- 9861024020, Email- suvadraconsultants@gmail.com	

True Copy  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur



## ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Government of Odisha

34	M/s Thriveni Earth Movers Pvt. Ltd.	Av/Po - Unchaballi, Bamebari, Joda, Keonjhar, Odisha . PIN-758086, Ph no.- 9437002214. E-mail- pba@thriveni.com, info@thriveni.com	
35	M/s Tricad Design Consultant Pvt.Ltd	S-307, Svss nagar, Czech Colony, Hyderabad-500018, Ph. No.-9848325455, Email- giri.n@tricadinfo.com	
36	M/s Visiontek Consultancy Services Pvt.Ltd.	Plot no-M-22 and 23, Chandaka Industrial Estate, Patia, Bhubaneswar-751024, Ph. No.- 9338822733, Email- pr_ranjan@vespl.org, visiontekinfo@gmail.com	
37	M/s Arkitechno Consultant Pvt. Ltd.	N3/91, IRC Village, Nayapally, Bhubaneswar, Pin-751015, Ph No.-0674-2554205/2553689, Email- business@arkitechno.com	
38	M/s A.S.K. Reprographics.	Flar no.-206, 3rd floor, Krishna Manison, Jharpada, Bhubaneswar . Pin-751006. Ph No.- 0674-2577815/2577082/9437026021/8249169659 Email- ask.r@rediffmail.com	VALID UPTO 31.01.2025
39	M/s Crackers India Mining Pvt Ltd (WCS an unit of CIMPL)	Flat no.-766, Konark Tower Office Premises, NH-16, Telengapentha, Cuttack. Ph no.- 06767-275896/8895564171, Email- cimpl@theworldgroup.in, wcs@theworld.co.in	
40	M/s Encomes Pvt. Ltd.	Plot no.-1253, Prachi Residency, Nayapalli, Bhubaneswar . Pin-751012, Ph No.-8847861059, Email- das.madhusmita2013@gmail.com/ encoms.odisha@gmail.com	
41	M/s Envomin Consultant Pvt. Ltd.	Kharvelanagar, Unit-3, Plot no-58, Bhubaneswar-751001. Ph No.-0674-2394518/9437063188, Email- envomin@yahoo.com	
42	M/s Gayatri Consultant	Dahalahag, PO- Bahanapur, Near Cuttack Sadar P.S. Pin-753011. Plot no-117 . Ph No.- 0671-2586533/9337791831. Email- nayak_sudha@yahoo.com/ gayatri.cons.etc@gmail.com	
43	M/s Geo Infotech	Plot no-219, Bayababa Matha Road, Unit-IX, Bhubaneswar-751022, Ph No.- 0674-2543745/2543206/9437010212, Email- mail@geoinfotech.org/ debesh.patra@hotmail.com	
44	M/s Invent Grid India Pvt. Ltd.	2/2, N2/43, IRC Village, Nayapalli, Bhubaneswar-751015, Ph No.-6370868112/6370868108, Email- info@idrones.com	
45	M/s Odra Associate Pvt Ltd.	4th floor, NSIC Building, Dharmpada Bhawan, Mancheswar Railway Station Road, Block-D, Mancheswar Industrial Estate, Bhubaneswar-751007. Ph No.-0674-2952715/9439068176. Email- odrassociates@gmail.com	
46	M/s RB Technologies Pvt. Ltd.	M-61, Swati Apartment-12, Mother Dairy Road, Patparganj, Delhi -110092. Ph No.- 011-46739214/215/217/219. Email- mail@rbt.ltd.com	VALID UPTO 31.01.2025
47	M/s S3 Consultants	Plot no-916/6595, Palasmita, Rasulgari, Bhubaneswar -751010. Ph No.-9438133337/9658691191, Email- s3cbbsr@gmail.com	
48	M/s Tojo Vibash International Pvt. Ltd.	Plot no-4, 1st floor, Adebini, Mehrauli, New delhi-110017, Ph No.- 011-46739214/215/217/219/ 7982068708, Email- mail@tojovikas.com	
49	M/s IIC Technologies Pvt. Ltd.	Plot No.-8-2-350/5/B-22, Road No.-3, Banjara Hills, Hyderabad-500034. Ph No.-91 4067914444. Email Id: ravi.dhamavarapu@iictechnologies.com.	

**True Copy Attested**

*[Signature]*  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



## ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Government of Odisha

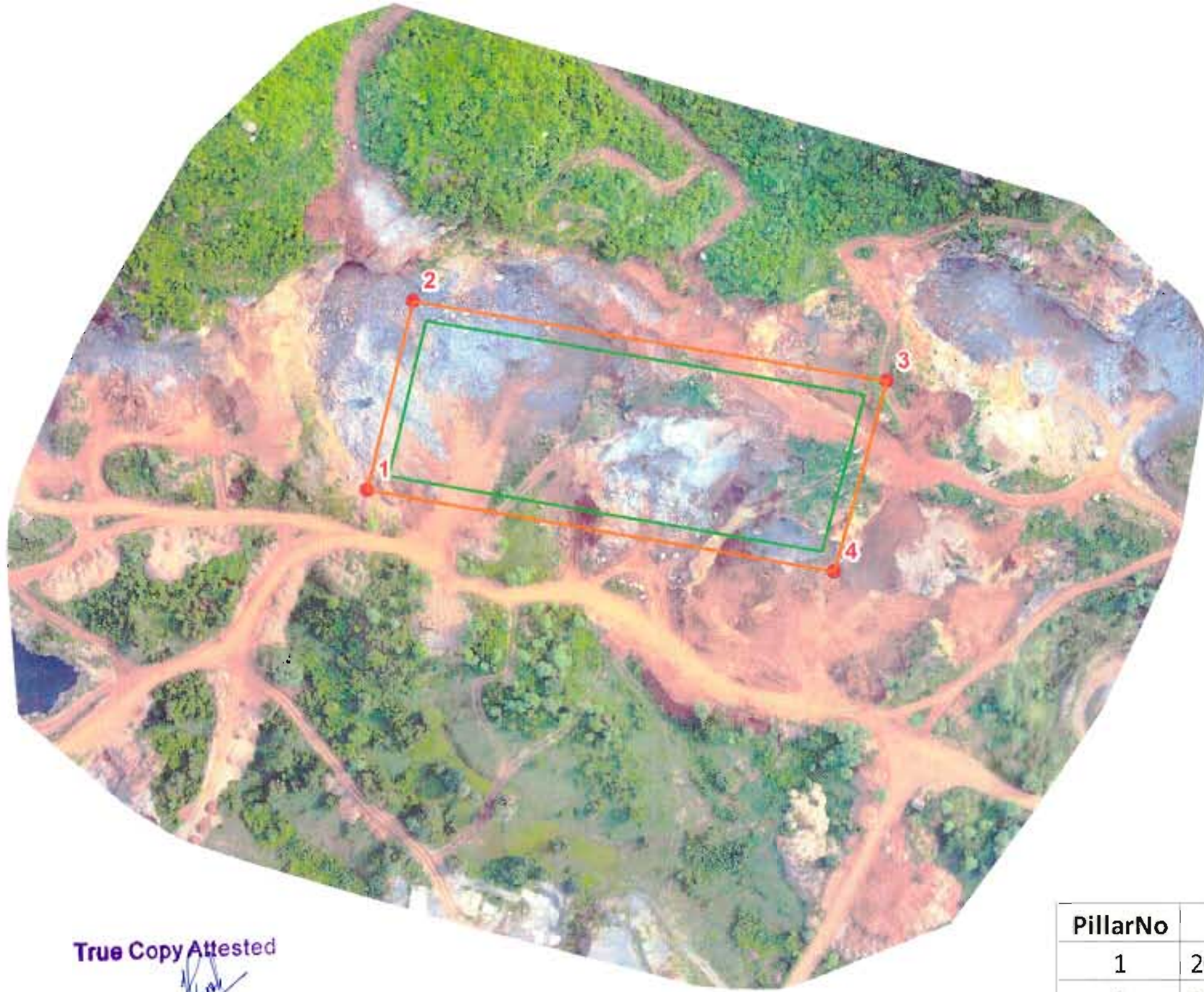
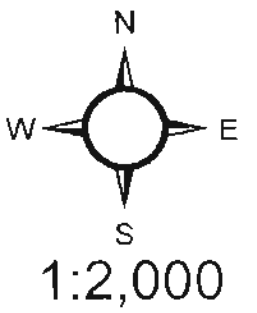
50	Appvisio Consulting Services Pvt Ltd	Flat No.-206, Metrosatellite city,DX-08,PH-01 Bhubaneswar, PIN-752101 Khord, Ph No.-918114694435, 8114749855 Email- appvisioconsulting@gmail.com,	VALID UPTO 31.01.2025
51	Asian Geo Techresearch Services	Plot no.- 4704/5004, Adimata Colony, Near Sainik School, Bhubaneswar, PIN-751017, Ph No.-09437014844. Email- bbsr@agrsinda.com, info@agrsindia.com	
52	Atom Aviation Services Pvt Ltd.	Plot No.-E-523,3rd floor, Rampahalchavk .Dwarka,Sector-7,New Delhi, PIN- 110077. Ph.No.-9654450079. Email- divya@atomaviation.com	
53	Edall Systems Services Pvt. Ltd.	Plot No-1112/584A, konena, Agrahara. MIES Colony, Bengaluru, Karnataka-560017, Mobile No-8880546607, Mail Id- admin@edallsystems.com	
54	Hella Infratech Pvt Ltd.	Off no.-204, 2nd floor,Opal Squire,Plot No-C-1,Wagel Estate,MIDC,Thane West,Maharashtra-400604. Ph no - 9321435098, Email- trupti,dalvi@hellainfratech.com,saks@hellainfratech.com	
55	My World Consultancy Services Pvt Ltd.	Telenga Penha,Cuttack-754001. Email-wcs@theworld.co.in/rabi@theworld.co.in. Ph no- 79787241	VALID UPTO 31.01.2025
56	Geomac Solutions Pvt. Ltd.	Flat No.-S-26,BDA Market Complex,Nilakantha Nagar,Nayapalli.Bhubaneswar,PIN-751012, Ph No.-0674-7960765/9438569240 Email- geomacspk@gmail.com	
57	M/s Pioneer Foundation Engineers Pvt. Ltd.	Plot no.- B2,509,5th Boomerang,Chandivalli Farm Road,Chandivilli,Andheri(East),Mumbai PIN-400072. Ph No.022-28581213/11, Email- sales@pfepi.com	
58	Planet GeoTech Geospntial Consultancy & Services	Mrs Tejashree Gupta, Arembh Heights,113,Nanded Phata Road,Sinhgad Road,Pune,Maharashtra,PIN- 411041, Ph No.- 9822911806. Email-sales@pgtges.com. bdppt.promotion@gmail.com	
59	B S Consultancy Services	Plot No-C-303,Infocity Green,Chandrasekharpur,Bhubaneswar, Mobile No-8984093362, Mail Id- bsconsultancyservices@yahoo.com	

P. K. Panda  
Scientist F  
SCIENTIST "F"

Odisha Space Applications Centre  
Bhubaneswar

True Copy Attested  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

**ORTHO MAP OF DANKARI-5/10 DATE OF DRONE SURVEY-12.07.2023**



**Legend**

- Quarry\_Pillar
- Safety\_Zone
- Lease\_Boundary

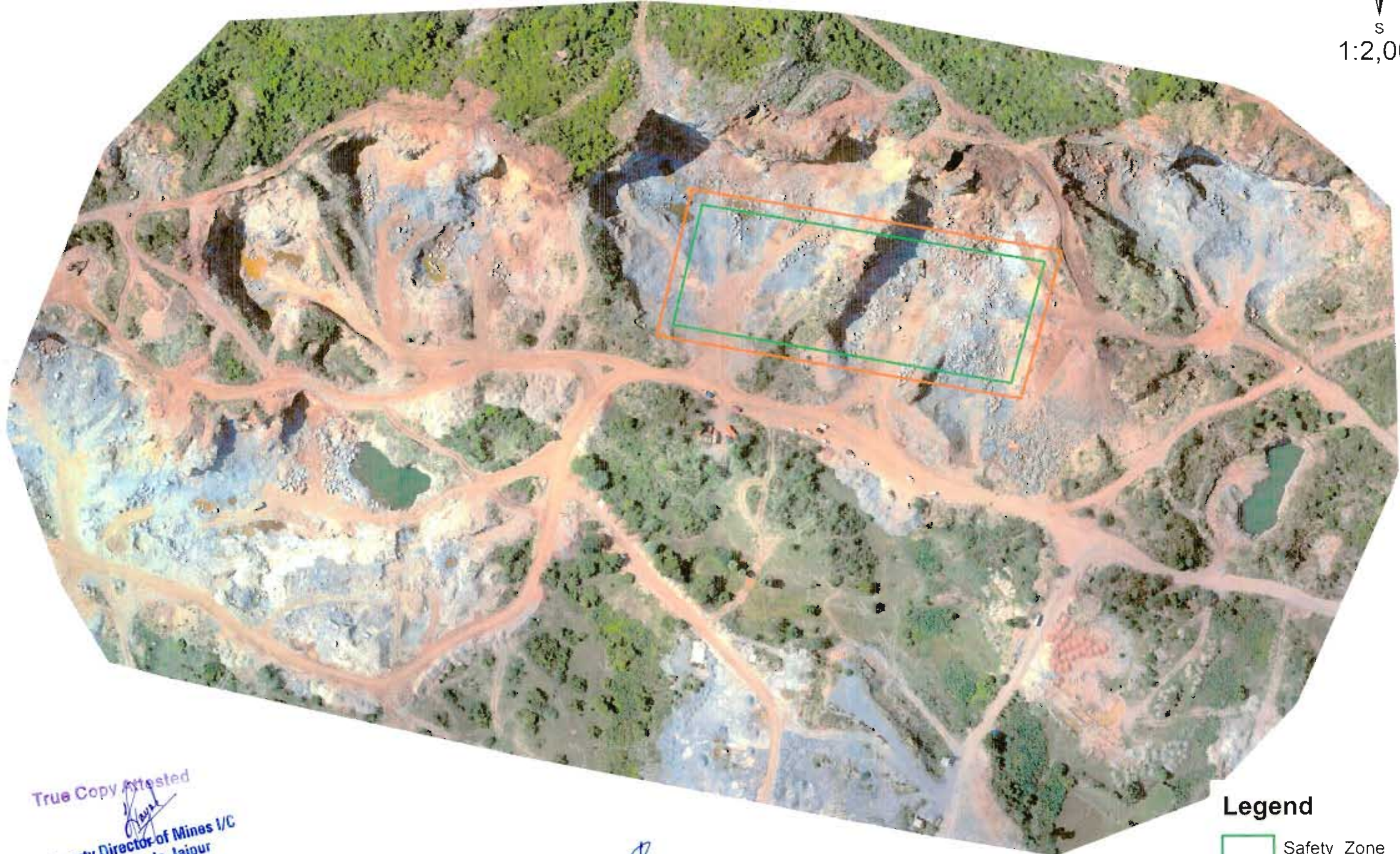
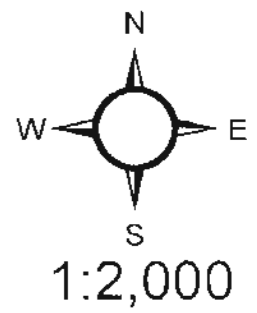
**True Copy Attested**

*[Signature]*  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

*[Signature]*  
**K. K. Swain**  
RQP/OD113/2022

PillarNo	DMS_LAT	DMS_LONG
1	20° 46' 38.970" N	86° 2' 15.630" E
2	20° 46' 41.620" N	86° 2' 16.290" E
3	20° 46' 40.540" N	86° 2' 23.350" E
4	20° 46' 37.870" N	86° 2' 22.590" E

**ORTHO MAP OF DANKARI-5/10**  
**DATE OF DRONE SURVEY-17.05.24**



True Copy Attested  
*[Signature]*  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

*[Signature]*  
K. K. Swain  
RQP/OD113/2022

**Legend**  
Safety\_Zone  
Lease\_Boundary



ANNEXURE-R8/G

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 2505 /MM, Jajpur/ Date 30-07-2024

From

Mining Officer-cum-Competent Authority, Jajpur District,  
 O/o the Deputy Director of Mines,  
 Jajpur Circle, Jajpur.

To

Sri Narayan Rout-Lessee, Dankari BSQ-5/10,  
 S/o-Hrudananda Rout,  
 At-Taranjia, Po-Aruha, Dist-Jajpur,  
 Pin-755024.

Sub: Notice for over-extraction of black stone with respect to Dankari BSQ-5/10.

Sir,

As per the case record & i4MS date base, you were eligible to extract a quantity of 68000 Cu m of black stone for the period from 17.05.2022 to 16.05.2024 with respect to Dankari BSQ-5/10.

However, as per the resource assessment conducted on 17.05.2024, you have over extracted a quantity of **79999.41 Cu m** of black stone from Dankari BSQ-5/10.

Hence, you are directed to produce show-cause within 7 days of receipt of this notice that, why an amount of **Rs.3,81,39,725/- (Three Crore Eighty-one Lakh Thirty-nine Thousand Seven Hundred Twenty-five)** only as calculated below will not be penalised against you for violating OMMC Rules, 2016 & Amendments.

1	Royalty @ 130/Cu m for 79999.41 Cu m	Rs.1,03,99,924 /-
2	Additional Charges @ 295 / Cu m for 79999.41 Cu m	Rs.2,35,99,826 /-
3	DMF 30% of Royalty	Rs.31,19,978 /-
4	EMF 5% of Royalty	Rs.5,19,997 /-
5	Penalty	Rs.5,00,000 /-
<b>Total Amount =</b>		<b>Rs.3,81,39,725/-</b>

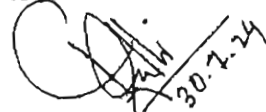
Yours faithfully,

Mining Officer (I/C), Jajpur

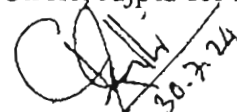
True Copy Attested

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

Memo No. 2506, MM, Jajpur, Date. 30-07-2024 /  
Copy to the Tahasildar, Dharmasala for kind information.



Memo No. 2507, MM, Jajpur, Date. 30-07-2024 /  
Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

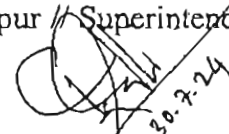


Mining Officer (I/C), Jajpur

Memo No. 2508, MM, Jajpur, Date. 30-07-2024 /  
Copy to the Regional Officer, Kalinga Nagar, State Pollution Control Board, Odisha for kind information and necessary action.

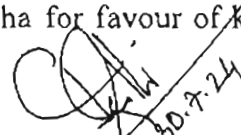


Memo No. 2509, MM, Jajpur, Date. 30-07-2024 /  
Copy submitted to the Collector & District Magistrate, Jajpur // Superintendent of Police, Jajpur for favour of kind information.



Mining Officer (I/C), Jajpur

Memo No. 2510, MM, Jajpur, Date. 30-07-2024 /  
Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.



Mining Officer (I/C), Jajpur

True Copy Attest

  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



ANNEXURE-R8/H

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 2511 /MM, Jajpur/ Date 30-07-2024

To

The Regional Officer, Kalinganagar,  
 State Pollution Control Board, Odisha.

Sub: Intimation for realisation of Environmental Compensation from Sri Narayan Rout-Lessee, Dankari BSQ-5/10, S/o-Hrudananda Rout, At-Taranjia, Po-Aruha, Dist-Jajpur for over-extraction of black stone.

Sir,

With respect to the subject cited above, I am to intimate you that, the resource assessment conducted on 17.05.2024 with respect to Dankari BSQ-5/10 reveals over-extraction of **79999.41 Cu m** of black stone by the lessee Sri Narayan Rout-Lessee, Dankari BSQ-5/10, S/o-Hrudananda Rout, At-Taranjia, Po-Aruha, Dist-Jajpur.

Hence, you requested to initiate necessary action to realise the Environmental Compensation as applicable under intimation to this office.

Yours faithfully,

Mining Officer (I/C), Jajpur

Memo No. 2512, MM, Jajpur, Date. 30-12-2024  
 Copy to the Tahasildar, Dharmasala for kind information.

Mining Officer (I/C), Jajpur

Memo No. 2513, MM, Jajpur, Date. 30-12-2024

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2514, MM, Jajpur, Date. 30-12-2024

Copy submitted to the Collector & District Magistrate, Jajpur // Superintendent of Police, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2515, MM, Jajpur, Date. 30-12-2024

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

Mining Officer (I/C), Jajpur

True Copy Attested  
  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur



REGIONAL OFFICE, KALINAGANAGAR  
STATE POLLUTION CONTROL BOARD, ODISHA  
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]  
AT- Dhabalagiri, P.O.: F.C. Project, Jajpur Road  
Dist- Jajpur-755020, Odisha, India.

No. 2991/Gen/03Dt. 17.08.2024E-dispatch/e-mail (ddmjajpur.mm@gov.in)

From,

Er. P.K. Behera  
Regional Officer

To,

The Mining Officer (I/C)  
Office of the Deputy Director of Mines  
Jajpur Circle, Jajpur

**Sub: Intimation for realization of Environmental compensation from Sri Narayan Rout, Lessee, Dankari BSQ-5/10, S/o-Hrudananda Rout, At-Taranjia, P.O.-Aruha, Dist-Jajpur for over extraction of Black Stone.-reg.**

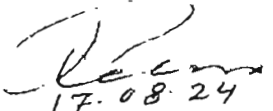
**Ref: Your Office letter no. 2511 dtd. 30.07.2024.**

Sir,

With reference to the subject cited above, Environmental Compensation for over extraction of Black Stone by Sri Narayan Rout, Lessee, Dankari BSQ-5/10 under Dhamasala Tahasil of Jajpur District has been calculated based on Approach 2 methodology as per order dtd. 07.03.2022 of the Hon'ble NGT in the matter of OA No. 150/2017/EZ and detailed calculation sheet is enclosed for your information and necessary action.

Encl: As above

Yours faithfully,

  
17.08.24  
Regional Officer

True Copy Attested  
  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

**CALCULATION OF ENVIRONMENTAL COMPENSATION FOR OVER EXTRACTION OF BLACK STONE BY SRI NARAYAN ROUT, LESSEE, DANKARI BSQ-5/10 UNDER DHARMASALA TAHASIL OF JAJAPUR DISTRICT.**

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**Introduction:**

The Mining Officer, (I/C), Office of the Deputy Director of Mines, Jajpur Circle, Jajpur has intimated the undersigned vide letter no. 2511 dtd. 30.07.2024 for calculation of Environmental Compensation for over extraction of Black Stone of quantity 79999.41 Cum by Sri Narayan Rout, Lessee, Dankari BSQ-5/10 under the jurisdiction of Dharmasala Tahasil of Jajpur District.

**Background of the approach adopted for calculation of Environmental Compensation:**

In OA No. 150/2017/EZ. (Order enclosed) the Hon'ble NGT in its hearing dated 07.03.2022 accepted one of the approach out of two approaches for calculation of Environmental Compensation on polluter pay principle taking into account of the value of the illegality mined material and cost of restoration of the environment. Central Pollution Control Board had done the exercise by constituting an expert committee. The Tribunal considered the report as follows.

- (i) **Approach 1:** Direct compensation based on the market value of extraction, adjusted for ecological damages.

In this approach, the criteria adopted are Exceedance Factor (EF), Risk Factor (RF), and Deterrence Factor (DF)

- (ii) **Approach 2:** Computing a simplified Net Present Value (NPV) for ecological damages.

Till such time as data and information for a comprehensive NPV is worked out in a site specific manner to account for all (or at least the major) ecological damages, a simplified NPV, proxied on the market value of the illegally extracted amount may be computed. In this case the NPV approach would imply that the total benefits from the activity of the mining (as represented by the market value of the extracted amount) be deducted from the total ecological costs imposed by the activity.

**However, the final recommendation was "till date on site specific assessments becomes available, this approach i.e. 2<sup>nd</sup> approach may be adopted for the above case.**

True Copy Attested  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

Calculation of Environmental Compensation over extraction of Black Stone of quantity 79999.41 Cum by Sri Narayan Rout, Lessee, Dankari BSQ-5/10 under the Jurisdiction of Dharmasala Tahasil of Jaipur District :

1. Environmental compensation calculation for over extraction of Black Stone by Sri Narayan Rout, Lessee from Dankari BSQ-5/10.

Approach#2	Quantity	Unit	Remarks
Total Volume of mined out material (Y)	79999.41	Cum	
Total Permitted Quantity in Environmental Clearance (X)	0	Cum	
Excess Extraction (Z=Y-X)	79999.41	Cum	
Market Value of Black Stone	425	Rs/Cum	
Market Value of Illegally Mined Material (D = Z x Market Value)	33999749	Rs.	
Risk Factor (RF)	0.50	-	Moderate
Annual Value of Foregone Ecological Values (D*RF)	16999875		
Present Value (PV) of Foregone Ecological Values (@ 7% discount rate (r) and over 5 years)	0.07		
1 <sup>st</sup> Year	15887733		
2 <sup>nd</sup> Year	14848349		
3 <sup>rd</sup> Year	13876962		
4 <sup>th</sup> Year	12969123		
5 <sup>th</sup> Year	12120676		
Total	69702842		
NPV = PV - D (Environmental Compensation)	35703093	Rs.	

*[Signature]*  
17.08.24  
Regional Officer,  
SPCB, Kalinganagar

True Copy Attested  
*[Signature]*  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: ddmjajpur.mm@gov.in

Letter No. 2731 /MM, Jajpur/ Date 17-08-2024

From

Mining Officer-cum-Competent Authority, Jajpur District,  
 O/o the Deputy Director of Mines,  
 Jajpur Circle, Jajpur.

To

Sri Narayan Rout-Lessee, Dankari BSQ-5/10,  
 S/o-Hrudananda Rout,  
 At-Taranjia, Po-Aruha, Dist-Jajpur,  
 Pin-755024.

Sub: Imposition of penalty and other Govt. dues along with Environmental Compensation for over-extraction of black stone with respect to Dankari BSQ-5/10.

Ref: (1) This office Letter No.2505, dated 30.07.2024.  
 (2) Your Letter dated 09.08.2024.  
 (3) Letter No.2991, dated 17.08.2024 of the R.O, SPCB, Kalinganagar.

Sir,

You were directed to produce show-cause vide this office letter under reference, why an amount of *Rs.3,81,39,725/- (Three Crore Eighty-one Lakh Thirty-nine Thousand Seven Hundred Twenty-five)* only will not be penalised against you for over extraction of black stone in Dankari BSQ-5/10, violating OMMC Rules, 2016 & Amendments thereof. In response, the letter submitted by you on dated 09.08.2024 is unjustified and fictitious.

Hence, an amount of *Rs.7,38,42,818/- (Seven Crore Thirty-eight Lakh Forty-two Thousand Eight Hundred Eighteen)* only as calculated below including Environmental Compensation of Rs.3,57,030,93/- calculated by R.O, SPCB, Kalinganagar is hereby imposed upon you for over extraction of black stone from Dankari BSQ-5/10. You are directed to deposit the same in the respective heads / accounts as mentioned in the calculation table within 15 days of receipt of this letter, failing which appropriate action as deemed fit under OMMC Rules, 2016 and Amendments shall be initiated against you without further notice.

True Copy Attested

*[Signature]*  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

Sl No.	Type of dues / penalty imposed	Amount	Accounts details
1	Royalty @ 130/Cu m for 79999.41 Cu m	Rs.1,03,99,924 /-	0853-00-102-0217-02021-000 Under OMMC Rules
2	Additional Charges @ 295 / Cu m for 79999.41 Cu m	Rs.2,35,99,826 /-	
3	DMF 30% of Royalty	Rs.31,19,978 /-	State Bank of India, Jajpur Name- Collector, Jajpur Ac No.-35618440771, IFSC Code-SBIN0012064
4	EMF 5% of Royalty	Rs.5,19,997 /-	UCO Bank, Govt. Secretariate Name- Odisha Environmental Management Trust (OMEF) Ac No.-06640100956287 IFSC Code-UCBA0000664
5	Penalty	Rs.5,00,000 /-	0853-00-102-0217-02021-000 Under OMMC Rules
Total Amount =		Rs.3,81,39,725/-	
6	E.C as imposed by R.O, SPCB, Kalinganagar	Rs.3,57,030,93/-	UCO Bank, Govt. Secretariate Name- Odisha Environmental Management Trust (OMEF) Ac No.-06640100956287 IFSC Code-UCBA0000664
All Total =		Rs.7,38,42,818/-	

Yours faithfully,

Mining Officer (I/C), Jajpur

Memo No. 2732, MM, Jajpur, Date. 17-08-2024 /

Copy to the Tahasildar, Dharmasala // Deputy Director of Mines, Jajpur Circle, Jajpur for kind information.

Mining Officer (I/C), Jajpur

Memo No. 2733, MM, Jajpur, Date. 17-08-2024 /

Copy to the Regional Officer, Kalinga Nagar, State Pollution Control Board, Odisha for kind information and necessary action.

Mining Officer (I/C), Jajpur

Memo No. 2734, MM, Jajpur, Date. 17-08-2024 /

Copy submitted to the Collector & District Magistrate, Jajpur // Superintendent of Police, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur

Memo No. 2735, MM, Jajpur, Date. 17-08-2024 /

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.

Mining Officer (I/C), Jajpur

True Copy Attested

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



ANNEXURE-R8/L

**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E- mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 162 /MM, Jajpur/ Date 19.05.2024

From

Deputy Director of Mines,  
Jajpur Circle, Jajpur.

To

The Collector and District Magistrate,  
Jajpur.

Sub: Submission of Preliminary Report on death of some persons Dankari quarry area, Dharmasala Tahasil reported on 16.05.2024 morning.

Ref: Letter No. 5289/ Date. 16.05.2024 of Collectorate, Jajpur

Sir,

With reference to the subject cited above, I am to submit herewith the Preliminary Report on the casualties due to landslide in Dankari BSQ-05/10 under Dharmasala Tahasil of Jajpur district.

That, on 16.05.2024 morning, the undersigned came to know about a landslide occurred at Dankari area under Dharmasala Tahasil of Jajpur district. Immediate after the news came out, the undersigned along with the Mining Officer (I/C), Jajpur rushed out to the accident site of Dankari. Upon arrival it is noticed that, the landslide occurred inside Dankari BSQ-05/10 (Khata No. - 221, Plot No. - 600 (P), Area - 4 Acre) leased out in favour of Lessee Sri Narayan Rout, S/o-Hrudananda Rout, At-Taranjia, P.O. - Aruha, Dist. - Jajpur.

From the surrounding it is observed that, due to landslide the area is covered with debris of huge boulders and soil and one dead body is found to be trapped beneath the debris. The rescue operation started immediately by the Police team and Fire Brigade Staffs with four nos. of chain mounting excavators in the presence of D.D.M (I/C), Jajpur Circle, M.O (I/C), Jajpur district, Tahasildar, Dharmasala & other Revenue Officials, IIC, Dharmasala, IIC, Jenapur and other police personnel. One dead body is recovered from the debris on the same day and it is suspected to have more casualties beneath the debris. So, the rescue operation continued and the NDRF team joined the rescue team later in the afternoon. Due to low visibility, the rescue operation is stopped at 9 P.M till next morning. On the same day, the lessee has been served a notice to produce a factual report about the incident happened in Dankari BSQ-5/10 vide this Office Letter No.1580, dated 16.05.2024 (copy enclosed).

On the next day i.e. on 17.05.2024, the rescue operation is resumed. Due to the landslide, the area was covered with huge boulders and it was beyond the capacity of the excavators to move the massive rocks. Hence, controlled blasting permission is obtained for fragmentation of the huge boulders to expedite the rescue operation. On the same day, one tripod mounted DTH (down-the-hole) Long Hole Drilling Machine is seized from the spot and

*[Signature]*  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

multiple drill holes having diameter of around 5 inches are noticed inside the quarry. On the same day Drone survey has been conducted by a Recognised Survey Agency to ascertain overextraction, if any, from the lease area. FIR has been lodged by the M.O (I/C) on 17.05.2024 (copy enclosed) in Jenapur PS to investigate into the matter and to take legal action against the miscreants. Also, the lessee has been noticed to produce details of engaged labourers, machineries and other relevant information in respect of Dankari BSQ-5/10 for quarrying operation vide this Office Letter No.1595, dated 17.05.2024 (copy enclosed).

It is learned from the locals and co-workers that; total 3 labours are missing. Accordingly, the rescue operation continued on 18.05.2024 & 19.05.2024. Two more dead bodies trapped beneath the debris have been recovered on 18.05.2024 and 19.05.2024 respectively. In addition to this, one Excavator has been recovered on 19.05.2024 from the debris which is seized and handed over to Jenapur PS. The rescue operation ended on 19.05.2024 afternoon after successful recovery of all the three dead bodies and one excavator. All the three dead bodies have been handed over to their family members after identification. The name and address of the deceased are given below.

SI No.	Name of the deceased	Address of the deceased
1.	Jagabandhu Majhi	S/o-Laxminath Majhi, At-Bhamini, Pujariguda, Bhamini Umarkote, Dist-Nabarangapur, Odisha.
2.	Nalla Umapathi	S/o-Nalla Divakar, Indira Colony, Ichhapuram, Tulasigam, Srikakullam, Andhra Pradesh.
3.	Suresh Gaud	S/o- Dhanasiram Gaud, At- Singisari, CTC Jholla, PO-Singisari, Dist- Nabarangapur, Odisha.

Sec-144 under CRPC Act, 1973 has been imposed by the Sub-divisional Magistrate, Jajpur in and around Dankari BSQ-5/10 in anticipation of further landslide in the quarry, loss of life & property and chance of law-and-order situation in and around the quarry area. Enquiry is in under process to ascertain the cause of accident and the report will be submitted subsequently. This is submitted for favour of your kind information and necessary action.

Encl; As above.

Yours faithfully,

*[Signature]*  
19.05.2024  
Deputy Director of Mines (I/C)

Memo No. 1622 /MM, Jajpur, Date. 19.05.2024 /

Copy to the Tahasildar, Dharmasala for information and necessary action.

*[Signature]*  
19.05.2024  
Deputy Director of Mines (I/C)

Memo No. 1623 /MM, Jajpur, Date. 19.05.2024 /

Copy submitted to the Superintendent of Police, Jajpur for favour of kind information and necessary action.

*[Signature]*  
19.05.2024  
Deputy Director of Mines (I/C)

Memo No. 1624 /MM, Jajpur, Date. 19.05.2024 /

Copy submitted to the Director, Minor Minerals, Odisha for favour of kind information and necessary action.

**True Copy Attested**  
*[Signature]*  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**

*[Signature]*  
19.05.2024  
Deputy Director of Mines (I/C)



# OFFICE OF THE TAHA SILDAR, DHARMA SALA

Web:- tdrdharmasala.in Email:-tdrdharmasala@gmail.com

ANNEXURE-RSM

118

Letter No.2686

Dt.21.05.2024

To

The Collector & D.M  
Jajpur.

Sub:- Detail report on the death of some persons in the Dankari Quarry Area

Ref :- Your office letter no 5289 dt 16-05-2024

Sir,

With reference to the subject cited above, I am to intimate you that on Dt.16-05-2024 early morning, a landslide occurred at Dankari in the BSQ No 5/10 under Dharmasala Tahasil. The 3<sup>rd</sup> Battalion NDRF, Cuttack, Fire personnel, Mining Officer, Dy. Director of Mines, IIC, Jenapur, SDPO & other police personnel, Asst. Labour Officer & Revenue Officials were present during the rescue operation. The rescue operation continued from Dt.16-05-2024 to Dt.19-05-2024.

Three nos. of dead bodies buried under the debris were rescued. The dead bodies were identified by their relatives in presence of the Asst. Labour Officer & Dy. Director of Mines, Jajpur. Labour Insurance could not be produced by the Lessee. The details of the deceased are mentioned below:

1. Jagabandhu Majhi S/o Laxminath Majhi, At-Bhamini, Pujariguda, Bhamini Umakore, Dist-Nabarangapur
2. Nalla Umapathi S/o Nalla Divakar, Indira Colony, Ichhapuram, Tulasigam, Srikakullam, Andhra Pradesh
3. Suresh Gaud S/o Dhanasiram Gaud, At-Singisari, CTC Jholla, PO- Singisari, Dist-Nabarangapur

One Chain Mounted Excavator was also buried under the debris which could be recovered partly. The photos of detail of the machine and its insurance are enclosed.

The Dankari in the BSQ No. 5/10 (Land Schedule: Khata No.221, Plot No.600(P), Ac 4.00, Kisam-Pahad A.A.A, Mouza-Dankari) was leased in favour of Sri Narayan Rout S/o Hrudananda Rout of Vill. Taranjia, Po-Aruha, Ps-Dharmasala, Dist-Jajpur. The lease deed agreement was executed between the Government of Odisha represented through the Tahasildar, Dharmasala and Narayan Rout on Dt.21<sup>st</sup> day of June 2023 for term of 5 years.

The landslide site was also enquired by R.I, Dankari, Revenue Supervisor, Additional Tahasildar of Dharmasala Tahasil. (Report Enclosed)

A scientific team by the police inspected the site and enquired on this matter. A drone survey of the site was also conducted by the Mining Officer for assessment. An FIR in this regard has been lodged by the Mining Officer, Jajpur. Prohibitory order at Dankari BSQ 5/10 was also passed by the Sub-Collector & SDM, Jajpur U/s-144 CrPC.

True Copy Attested

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

1308  
26.05.24



# OFFICE OF THE TAHASILDAR, DHARMASALA

Web:- tdrdharmasala.in Email:-tdrdharmasala@gmail.com

The following observations are found at the site of Landslide:

1. There was rain just previous day of the incident.
2. Use of one Tripod Mounted DTH(Down-The-Hole) long hole drilling machine. Multiple driii deep holes of diameter approx. 5 inches were marked at the site.
3. A road found atop the quarry (Landslide) edge where there was mark of movement of heavy machineries like Chain Mounted Excavator
4. There was almost vertical escarpment of rock at quarry site without maintenance of proper slope & bench ratio.
5. The area was fragile due to multiple cracks.

Different photos of the sites and findings are enclosed for reference.

Further enquiry to ascertain the cause of landslide at Dankari BSQ 5/10 can be possible by scientific investigation through a technical team.

This is for favour of your kind information and necessary action.

Yours faithfully,

*[Signature]*  
 21/05/2024  
 Tahasildar, Dharmasala  
 Dharmasala

Memo No: 2687 /Dt.21.05.2024

Copy submitted to the IIC Jenapur/ Mining Officer/Dy. Director of Mines, Jajpur for information and necessary action.

*[Signature]*  
 21/05/2024  
 Tahasildar, Dharmasala  
 Dharmasala

Memo No: 2688 / Dt.21.05.2024

Copy submitted to the Superintendent of Police, Jajpur for kind information and necessary action.

*[Signature]*  
 21/05/2024  
 Tahasildar, Dharmasala  
 Dharmasala

*[Signature]*  
 21.05.2024

**True Copy Attested**  
*[Signature]*  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

# OFFICE OF THE TAHASILDAR, DHARMASALA

Web:- tdrdharmaasala.in Email:-tdrdharmaasala@gmail.com

Dt.21.05.2024

## REPORT ON LANDSLIDE & DEATH CASES AT DANKARI QUARRY AREA

Ref: Office Order No.2607/ Dt.16.05.2024

On Dt.16-05-2024 early morning, a landslide occurred at Dankari in the BSQ No. 5/10 under Dharmasala Tahasil. The 3<sup>rd</sup> Battalion NDRF, Cuttack, Fire personnel, Mining Officer, Dy. Director of Mines, police personnel, Asst. Labour Officer & Revenue Officials were present during the rescue operation.

Rescue operation continued for 04 days. 03 nos. of dead bodies buried under the debris were rescued. The dead bodies were identified by their relatives in presence of the Asst. Labour Officer & Dy. Director of Mines, Jajpur. Labour Insurance could not be produced by the Lessee. The details of the deceased are mentioned below:

1. Jagabandhu Majhi S/o Laxminath Majhi, At-Bhamini, Pujariguda, Bhamini Umarkote, Dist-Nabarangapur
2. Nalla Umamathi S/o Nalla Divakar, Indira Colony, Ichhapuram, Tulasigam, Srikakullam, Andhra Pradesh
3. Suresh Gaud S/o Dhanasiram Gaud, At-Singisari, CTC Jholla, PO- Singisari, Dist-Nabarangapur

One Chain Mounted Excavator was also buried under the debris which could be recovered partly.

There was rain just previous day of the incident. One Tripod Mounted DTH(Down-The-Hole) long hole drilling machine was found at the site which was seized by the Mining Officer and handed over to the IIC, Jenapur. Multiple drill deep holes of diameter approx. 5 inches were found on the rock at the site.

A road opened at the top of the quarry (Landslide) edge where there are marks of movement of heavy machineries like Chain Mounted Excavator which made the spot fragile. Proper slope & bench ratio also not maintained at the quarry site. Further enquiry can be possible after going through details of the Mining Plan by the Mining Officials.

Revenue Inspector, Dankari  
Circle, Dharmasala Tahasil  
Revenue Inspector  
Dankari Circle

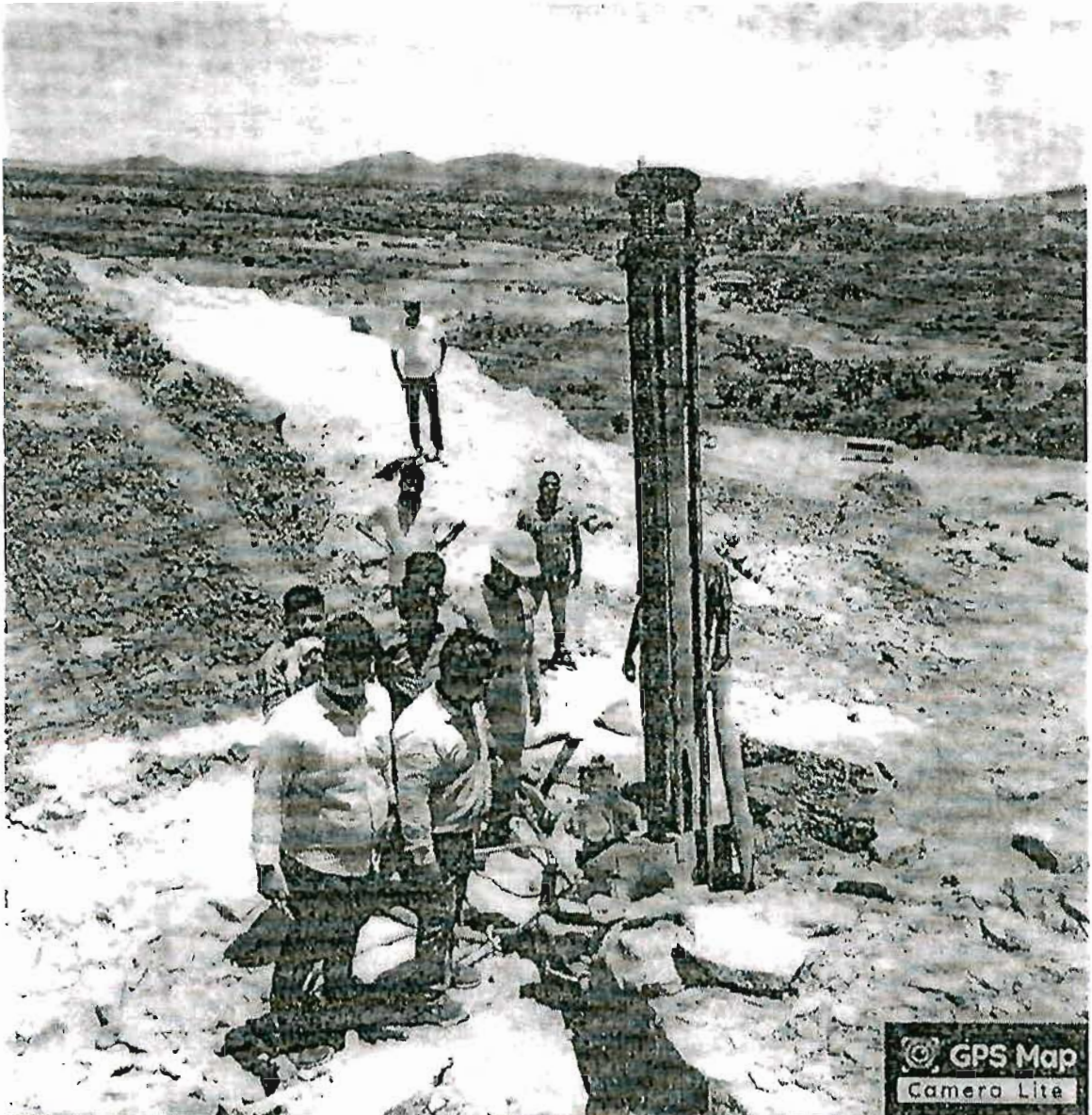
Revenue Supervisor  
Dharmasala Tahasil  
Revenue Supervisor  
Dharmasala Tahasil

Additional Tahasildar  
Dharmasala Tahasil

Additional Tahasildar  
Dharmasala

True Copy Attested

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude  
20.7781239°

Longitude  
86.03957572°

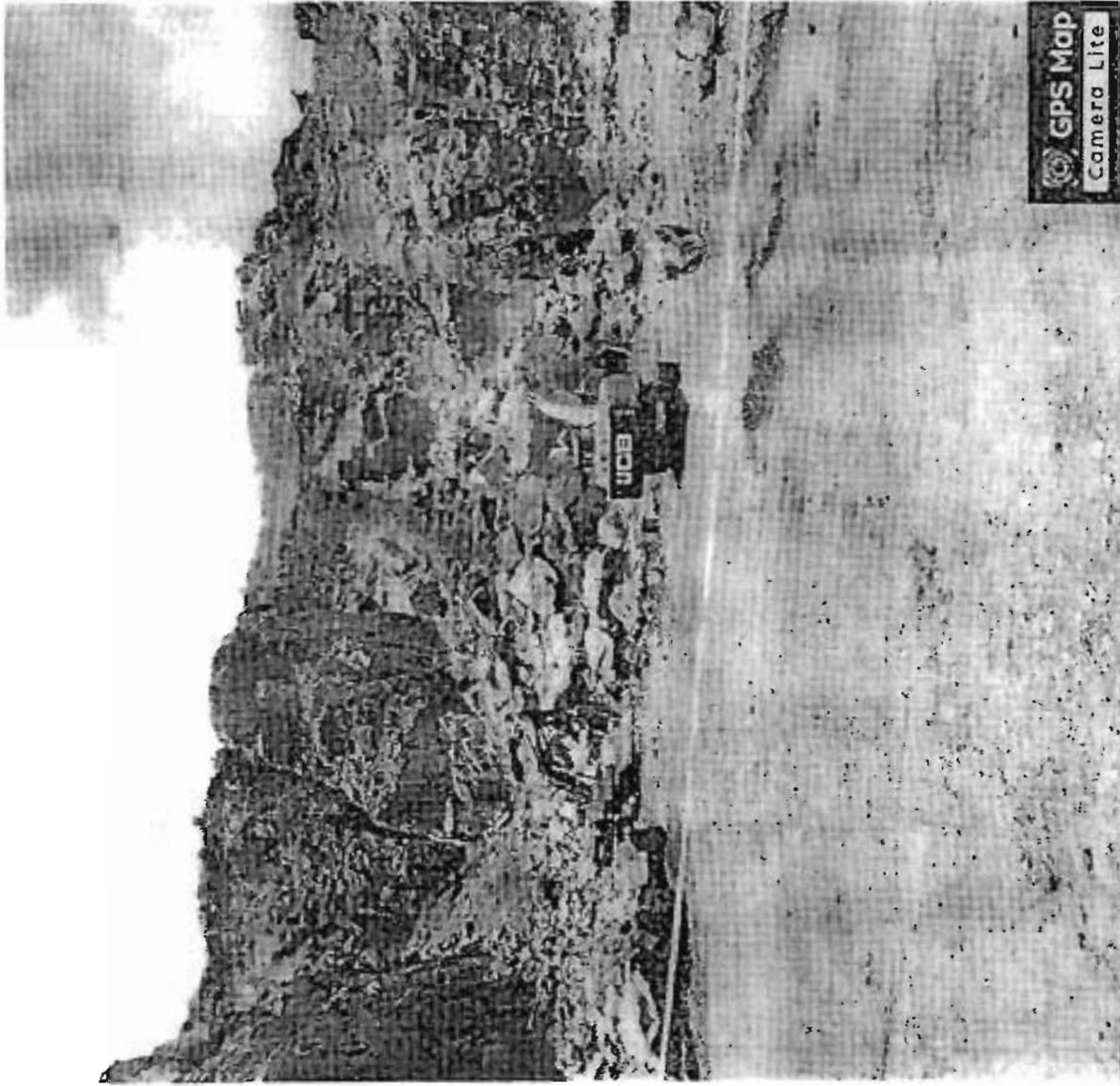
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GMT 06:53:54 AM

Altitude 106 meters  
Friday, 17.05.2024

Note : Dankari accident

Joint Inspection by the Revenue Officials, Mining Officer & NDRF Staff

True Copy Attached  
Deputy Director of Mines i/c  
Jaipur Circle, Jaipur



GPS Map  
Camera Lite

Quarry Road, Dankari, Odisha 75023, India

Latitude  
**20.77736537°**

Local 12:17:06 PM  
GMT 06:47:06 AM


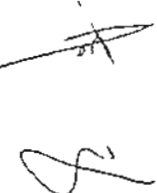
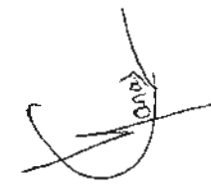
Note : Dankari accident

Longitude  
**86.03889201°**

Altitude 60 meters  
Thursday, 16.05.2024

**True Copy Attested**

  
**Deputy Director of Mines I/C**  
**Jaipur Circle, Jaipur**

Handwritten signatures and initials at the top of the page.

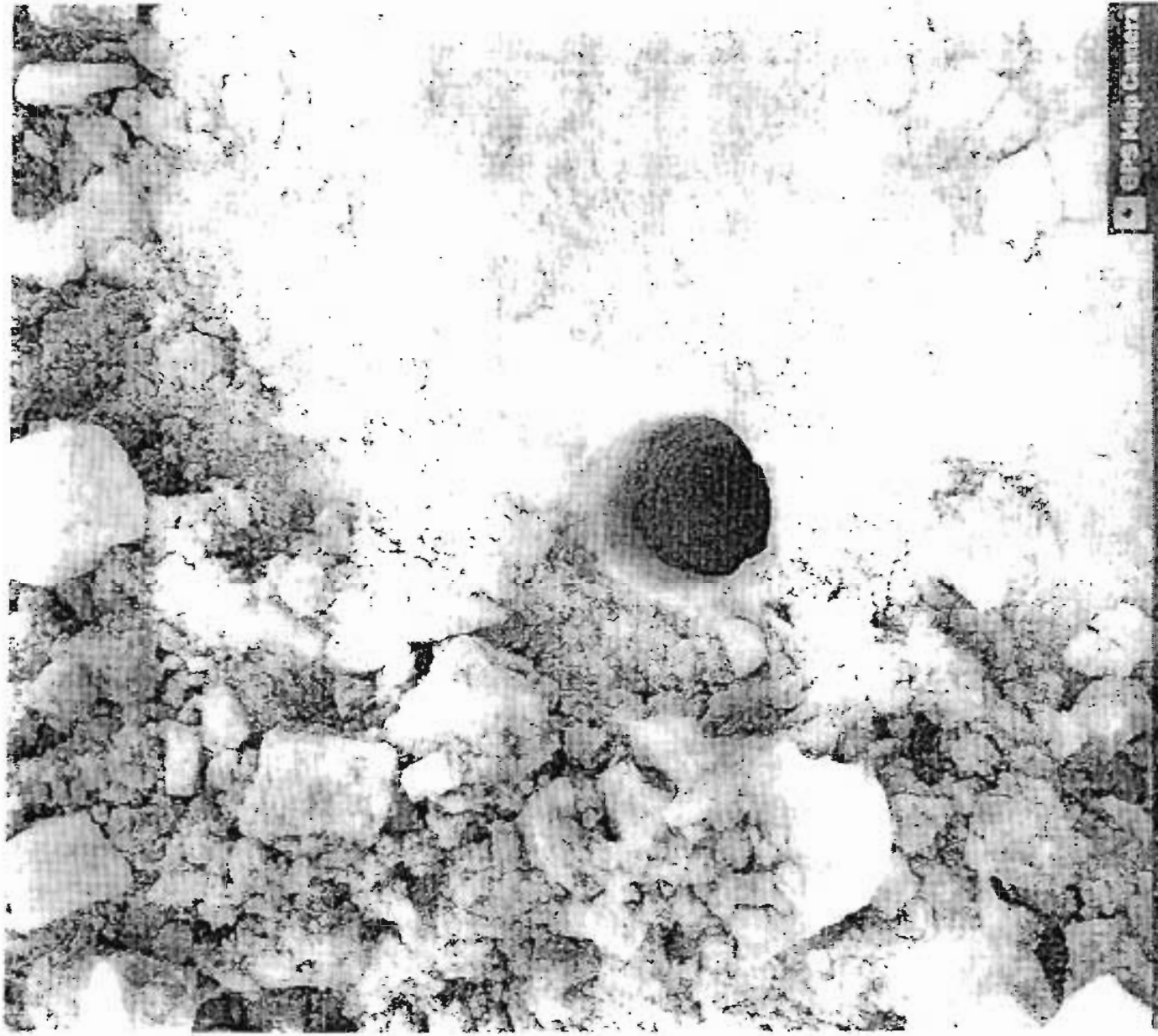
Note : Dankari accident  
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 GMT 06:47:06 AM  
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 Longitude 86.03889201°  
 Altitude 60 meters  
 Thursday, 16.05.2024  
 Quarry Road, Dankari, Odisha 755023, India



Camera Lite  
 GPS Map

**True Copy Attested**

*[Signature]*  
 Deputy Director of Mines I/C  
 Jaipur Circle, Jaipur



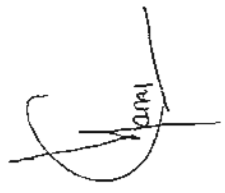
GPS Map Camera

Dankari, Odisha, India  
Q2GR+XQ4, Dankari, Odisha 755023, India  
Lat 20.77791°  
Long 86.039638°  
17/05/24 08:14 AM GMT +05:30

Google

True Copy Attested

  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

  
Dankari







GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude  
20.77806383°

Longitude  
86.0395864°

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GMT 06:51:12 AM

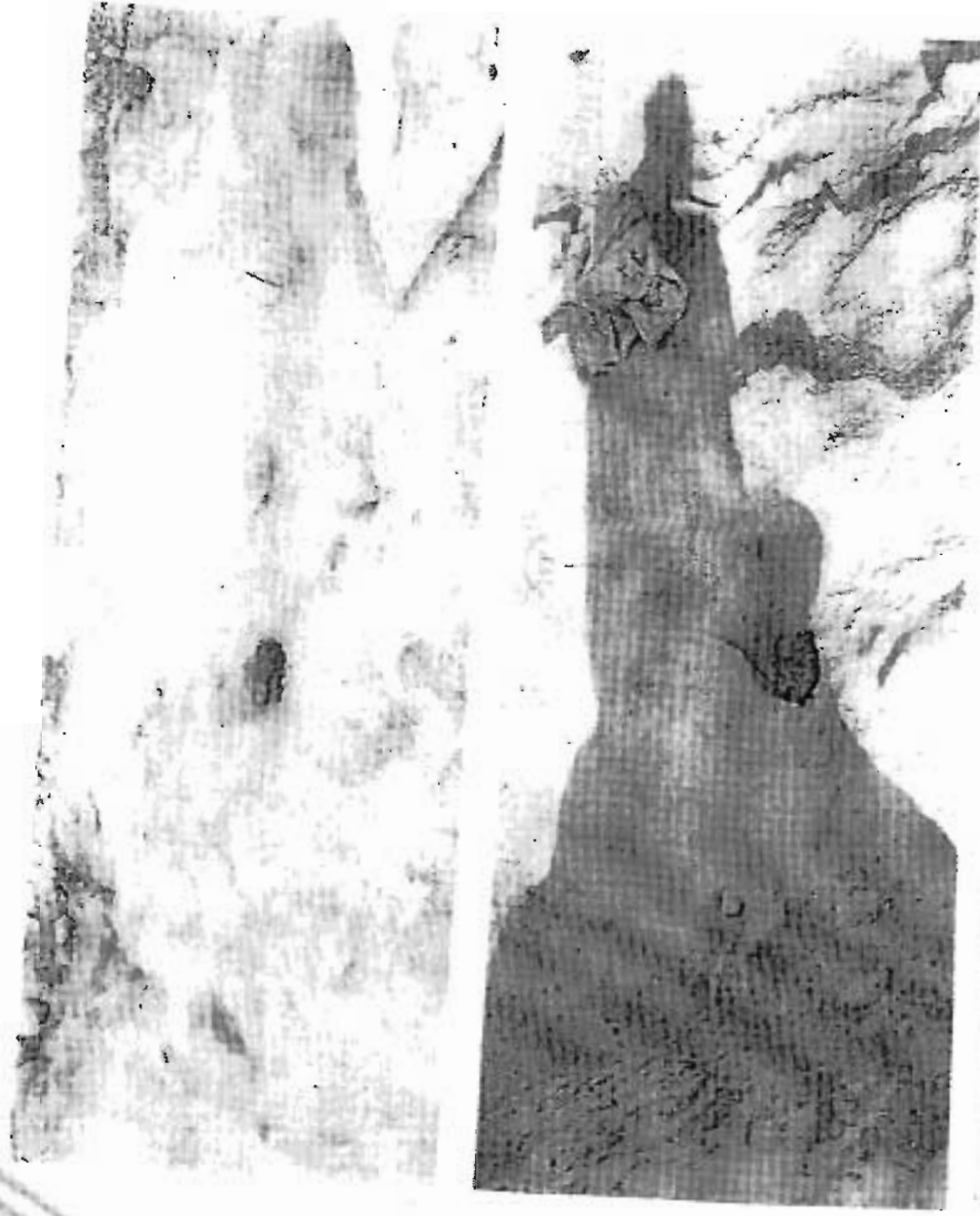
Altitude 106 meters  
Friday, 17.05.2024

Note : Dankari accident

Trippod mounted DTH(Down-The-Hole) Long Hole Drilling Machine

True Copy Attached  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

*[Handwritten signatures]*



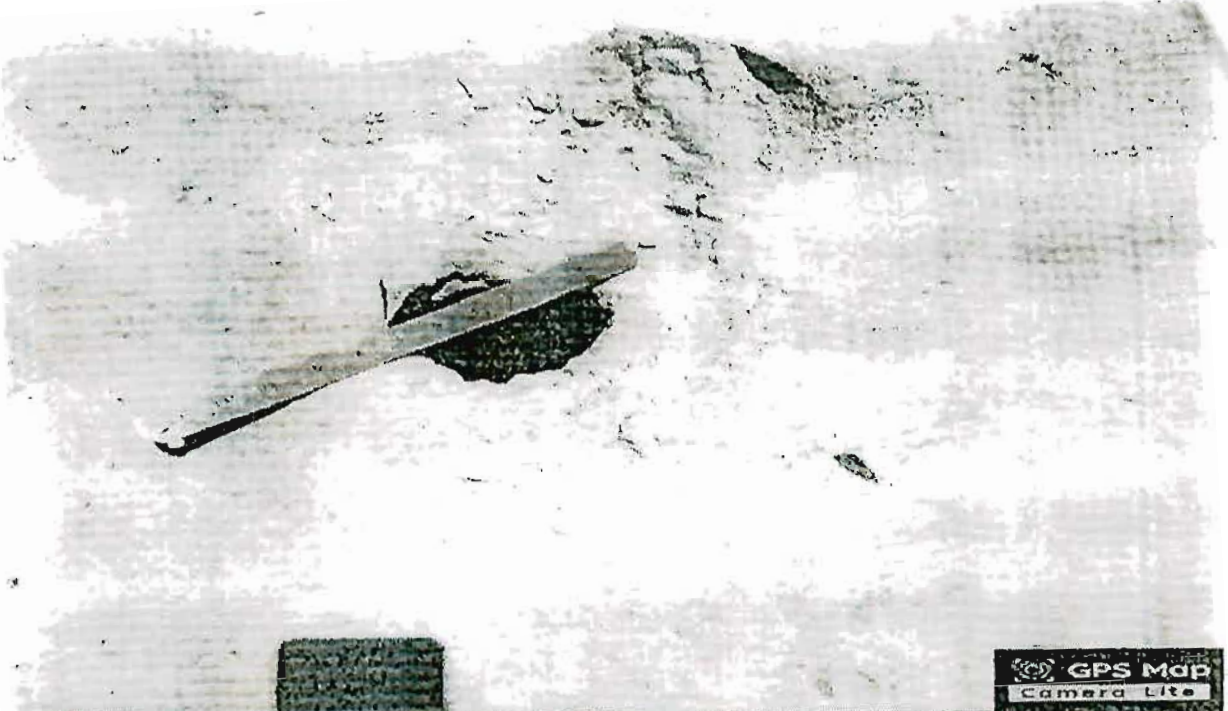
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 GMT 06:53:04 AM Friday, 17.05.2024  
 Note: Dankari accident

108 GPS M10P  
 Camera Lite

Tripod mounted DTH(Down-The-Hole) Long Hole Drilling Machine

True Copy Attested

*[Handwritten signature]*  
 Deputy Director of Mines I/C  
 Jaipur Circle, Jaipur

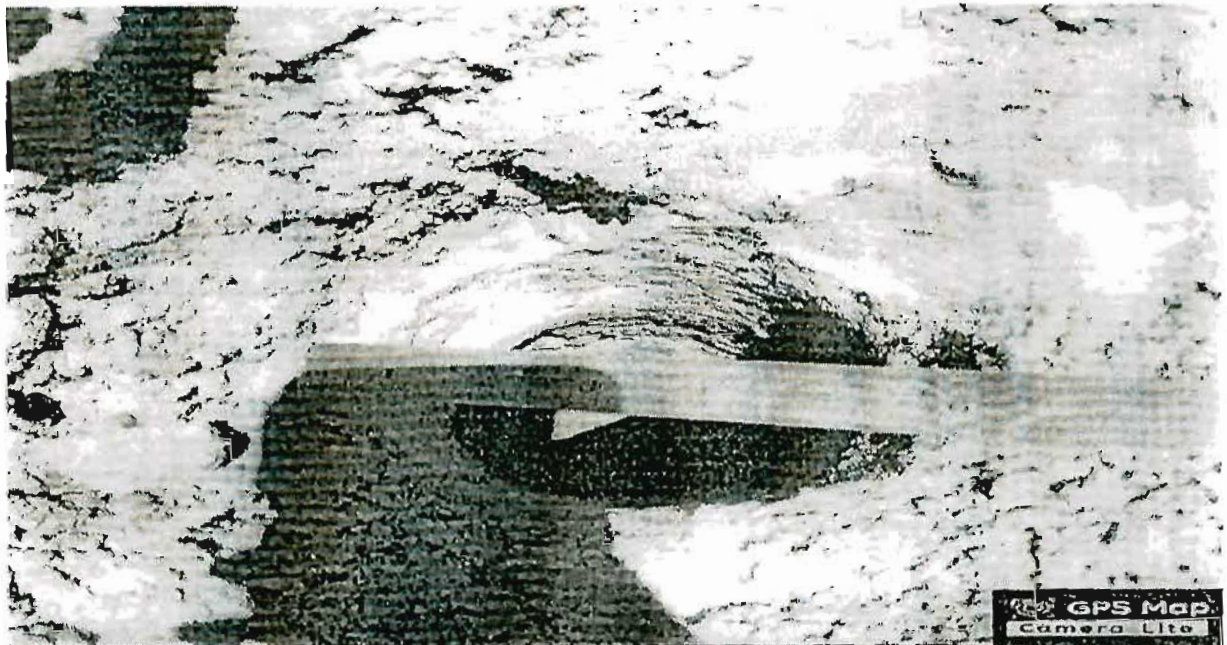


GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude <b>20.77794068°</b>	Longitude <b>86.03955814°</b>
Local 12:20:29 PM GMT 06:50:29 AM	Altitude 106 meters Friday, 17.05.2024

Note : Dankari accident



GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude <b>20.77800505°</b>	Longitude <b>86.03972766°</b>
Local 12:18:09 PM GMT 06:48:09 AM	Altitude 106 meters Friday, 17.05.2024

Note : Dankari accident

True Copy Attested

Deputy Director of Mines w/c  
Jajpur Circle, Jajpur

Multiple Drill holes of diameter around 5 Inches each

Joint Inspection by the Revenue Officials, Mining Officer & NDRE Staff.

Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

True Copy, Jesta



GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude  
20.77809796°

Longitude  
86.03959056°

Local 12:22:25 PM  
GMT 06:52:25 AM

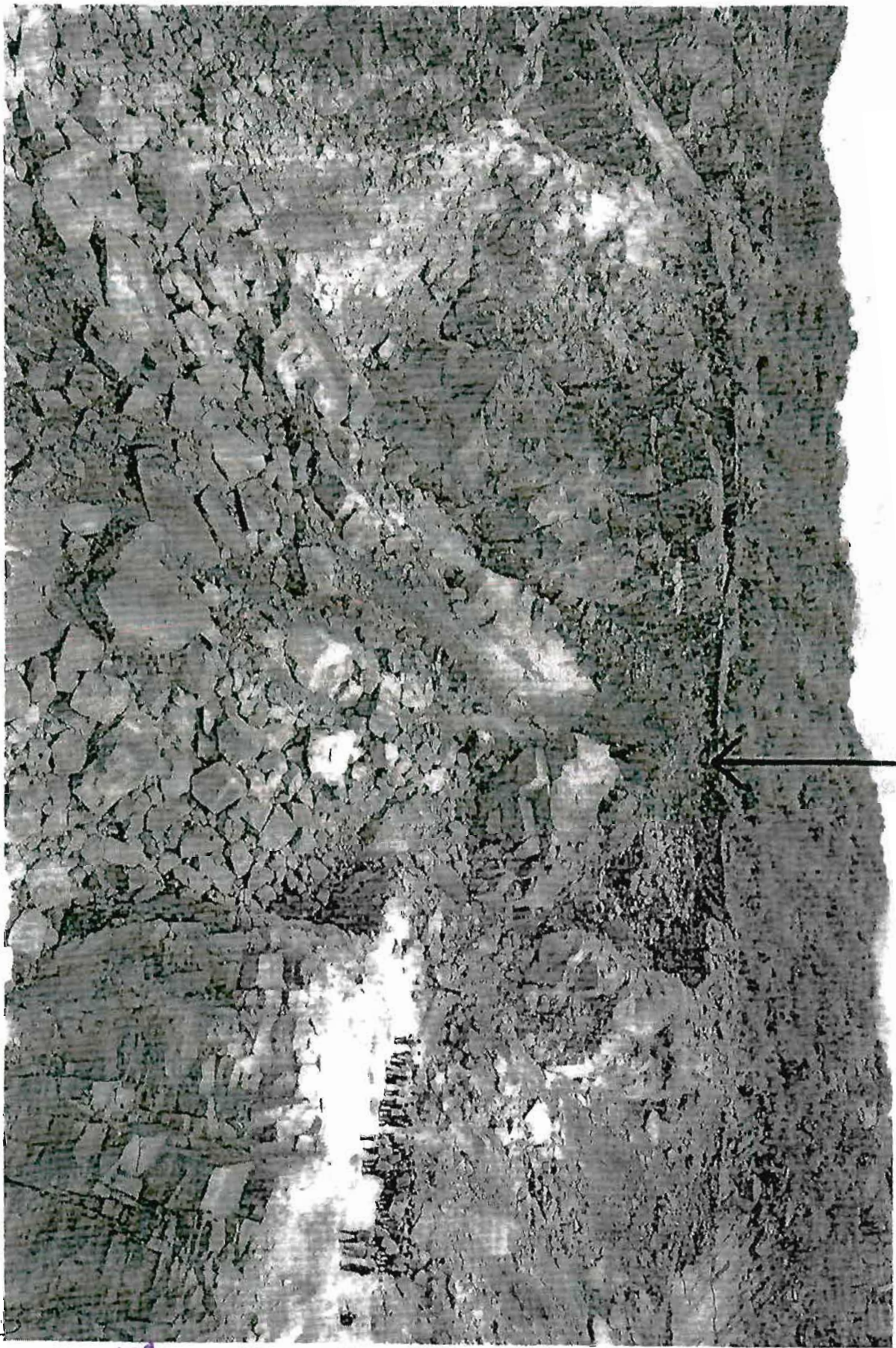
Altitude 106 meters  
Friday, 17.05.2024

Note : Dankari accident

Joint Inspection by the Revenue Officials, Mining Officer & NDRE Staff.

*[Handwritten signatures and initials]*

road atop the quarry (Landslide) edge where there is mark of movement of Chain Mounted Excavator

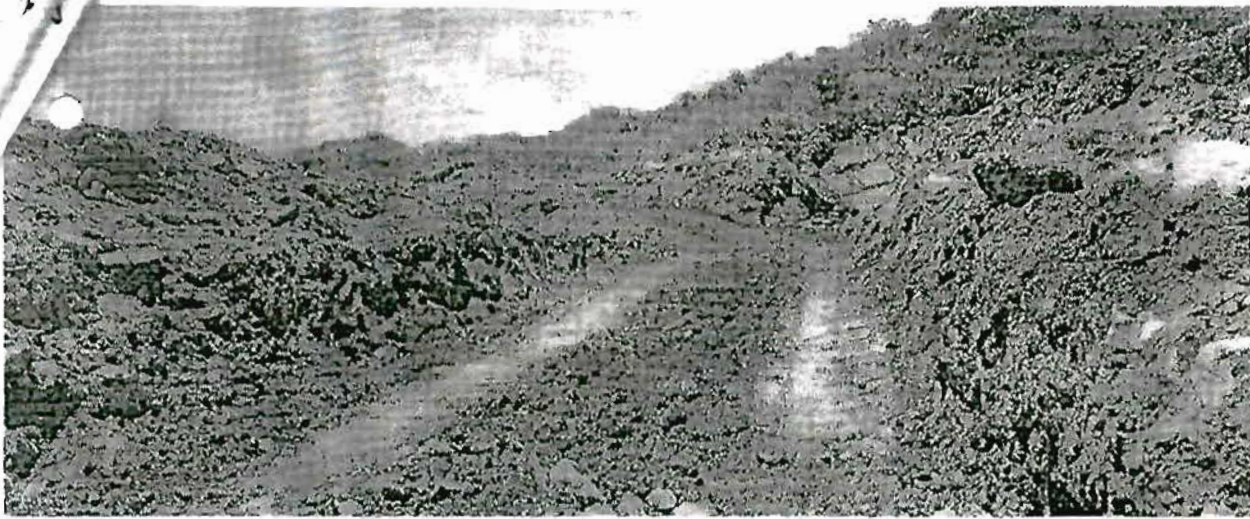


*Handwritten signature*

*Handwritten signature*

True Copy Attested

*Handwritten signature*  
 Deputy Director of Mines I/C  
 Jaipur Circle, Jaipur



A Road atop the quarry edge and mark of movement of Chain Mounted Excavator found

True Copy Attested

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude  
20.77766616°

Longitude  
86.03999657°

Local 12:30:08 PM  
GMT 07:00:08 AM

Altitude 106 meters  
Friday, 17.05.2024

Note : Dankari accident



GPS Map  
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude  
20.77768231°

Longitude  
86.0399693°

Local 12:30:37 PM  
GMT 07:00:37 AM

Altitude 106 meters  
Friday, 17.05.2024

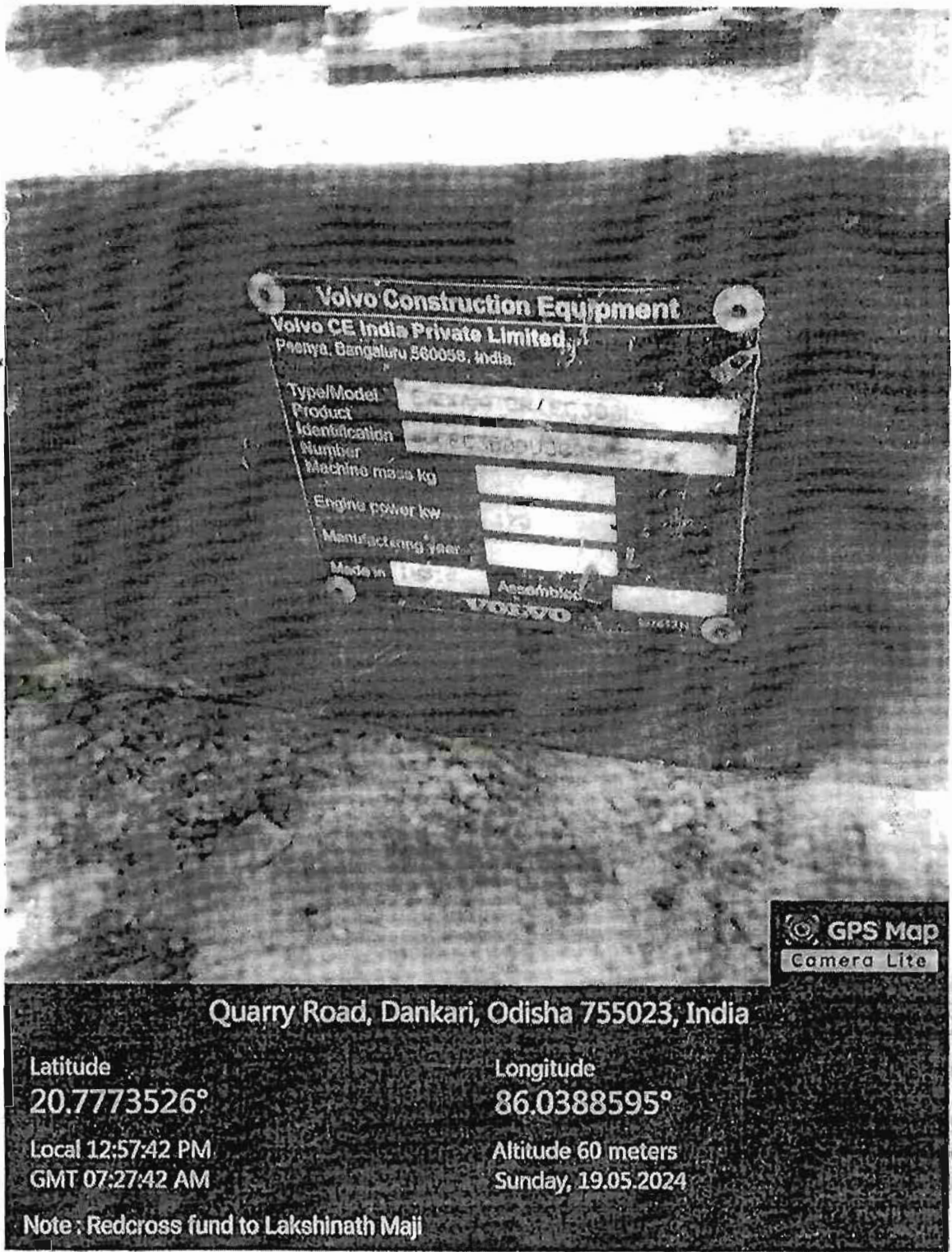
Note : Dankari accident

True Copy Retested

Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

A Road atop the quarry edge and mark of movement of Chain Mounted Excavator found

Handwritten signatures and initials.



Details of the Chain Mounted Excavator Recovered from Debris at the landslide site

**True Copy Attested**  
*[Signature]*  
 Deputy Director of Mines I/C  
 Jaipur Circle, Jaipur

*[Four handwritten signatures]*



GPS Map  
Camera Lite

Quarry Road, Dankari, Odisha 755023, India

Latitude  
20.77730925°

Longitude  
86.0388275°

Local 12:57:20 PM  
GMT 07:27:20 AM

Altitude 60 meters  
Sunday, 19.05.2024

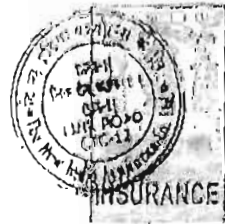
Note : Redcross fund to Lakshinath Maji

Chain Mounted Excavator Recovered from debris at the landslide site in Broken Condition

**True Copy Attested**  
*[Signature]*  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**

*[Four handwritten signatures]*

INDIA ASSURANCE CO. LTD.  
(of India Undertaking)



CONTRACTOR'S PLANT AND MACHINERY INSURANCE POLICY (FLOATER BASIS)

Insured's Name	SRI SAI BALAJI CONSTRUCTIONS		
Customer ID	Insured's Details	Office Code	Issuing Office Details
Address	FOR4387106		CUTTACK BRANCH-II (550303)
Phone No	GNADACHANA, CHADEHARIARA PO PURUNA BOLI AMALA DIST. JAJPUR CHHATA, ODISHA, 754023	Address	NEAR HISHIAMANI SURYA VIHAR, LINK ROAD STAY REGD AAACN4165 CST 178 753012
E-mail/Fax	XXXXXXXX0310	Phone No	06712357471
PAN No	kesabrou123@gmail.com /	E-mail/Fax	no 550303@newindia.co.in /
GSTIN/UIN	NA / NA	S. Tax Regn. No	AAACN4165CST178
		GSTIN	21AAACN4165C222
		SAC	097137 (Other property insurance services)

Policy Details			
Policy Number	55030344246500000007	Business Source Code	
Period of Insurance	From 15/05/2024 12:00:01 AM To 14/05/2025 11:59:59 PM	Dev. Off. Invo/Broker/Corp. Agent	BIJAY KUMAR MAHALI (BA7830459)
Date of Proposal	15-May-24	Agon/Bancassurance/CPS C User	Mrs SAGARIKA ROUT (NIAAG00098728) SAGARIKA ROUT (SI00162850)
Rev. Policy no.		Phone No	7008791191 / 9438842988
Client Type	Non-Corporate	E-mail/Fax	kesabrou123@gmail.com / /

Financier(s) Details	
Sl. No.	Name of the Financiers
1	HDFC BANK LTD

Premium	GST	Total	Receipt No. & Date
38,063	6,492	42,555	5503038124000000449 - 14/05/24

Location of Operation	
Locations (For Floater Policy)	
Risk 1--> WITHIN ODISHA, WITHIN ODISHA, WITHIN ODISHA, 755023, ODISHA, JAJPUR	

Specification Of Insured Items								
Item No.	Quantity	Description of Items (Type, Manufacture, Capacity)	Year of Manufacture	Sum Insured (In ₹)	Escalation(%)	Excess due to AOG Perils	Excess due to Other than AOG Perils	Excess for Boom Section
1	1	Machine Description: VOLVO CRAWLER EXCAVATOR MODEL NO. EC300DL HSN NO. 84295200 SL NO. VCEC300DV002505S 9ENGINE SL NO. 12573041, Name of the manufacturer: VOLVO, Machine Serial Number: NA	2024	10797000	NA	107970	107970	20% of claim amount subject to minimum of ₹25000/-

Total Sum Insured ₹ 10797000

Sl. No.	Add on Covers Opted	Indemnity Limits Opted	Excess
1	THIRD PARTY LIABILITY	1000000	Policy Excess
2	EXPRESS FREIGHT (EXCLUDING AIR FREIGHT), HOLIDAY RATES OF WAGES ETC	NA	Policy Excess
3	AIR FREIGHT	NA	5 % of Air Freight
4	ADDITIONAL CUSTOMS DUTY SURROUNDING PROPERTY	NA	5 % of Additional duty

Signature of Agent  
Date: 2024-05-14  
7:43:52ST

Policy No. : 55030344246500000007 Document generated by 30155 at 14/05/2024 17:43:41 Hours.

Regd. & Head Office: New India Assurance Bldg., 87 M.G. Road, Fort, Mumbai - 400001, TOLL FREE No. 1 80

True Copy Attested

Deputy Director of Mines I/C  
Jaipur Circle, Jaipur





6	CLEARANCE AND REMOVAL OF DEBRIS	N/A	Policy Excess
Terrorism Excess		(0.5% of Total Sum Insured subject to maximum of ₹ 1,00,000/- for each and every claim)	
Terrorism Covered		Terrorism Premium	
NO		0	
Risk Serial No.		Earth Quake Cover	
1		YES	
Risk Serial No.		STFI Cover	
1		YES	

ENDORSEMENTS ATTACHED TO & FORMING PART OF THE POLICY		
Sl. No.	Endorsement Number	Endorsement Title
0	ABC	Agreed Bank Clause
	ENG 003	Exclusion of terrorism damage

Premium and GST Details

	Rate of Tax	Amount in INR
Premium		3,16,063
SGST	9	32,466
CGST	9	32,466
IGST	0	0

In witness whereof the undersigned being duly authorised by the Insurers and on behalf of the Insurers has (have) hereunder set his (their) hand(s) on this 14th day of May, 2024.

For and on behalf of  
The New India Assurance Company  
Limited

Date of Issue: 14/05/2024

Duly Constituted Agent



We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule

Tax Invoice No : 55030324P0000656

IRDA Registration Number: 190  
NIA PAN NUMBER: AAACN4186C

Policy No. : 6503034424660000007 Document generated by 30155 at 14/05/2024 17:43:41 Hours.

Regd. & Head Office: New India Assurance Bldg., 87 M.G. Road, Fort, Mumbai - 400 001. TOLL FREE No. 1 800 201 1416.

True Copy Ascertained

Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

NEW INDIA ASSURANCE CO. LTD.  
(an undertaking of New India Assurance Co. Ltd.)



### COLLECTION RECEIPT CUM ADJUSTMENT VOUCHER

Branch Office Address: CUTTACK BRANCH - II (550303) (550303)  
 NI AIR REGISTRATION NO: NI AIR REGISTRATION NO: 190  
 NI PAN NUMBER: AAACN4165C  
 TAX REGISTRATION NO: AAACN4165C  
 CUTTACK

Insured Party Number: 5503034424650000007  
 Phone: 06742551171  
 Email: nia@niac.com  
 Fax: 06742551171

Collection Number: 550303442465000000440  
 Collection Date: 14/05/2024  
 Business Source Code: 107030459  
 PAN No of Payer: 107030459

Received with thanks from SRI SAI RAJAJI CONSTRUCTION

The amount received/adjusted is towards:

Policy No	A/C Description	Amount ₹	A/C Code	Sub A/C Code
5503034424650000007	Bank-550303	42555.00	9100 550303	000008570-550303-9100
Total = ₹ 42555.00				

Your Payment/Adjustment Details are as under:

Mode	Amount ₹	Cheque No.	Cheque Date	Drawee Bank	Drawee Branch	Reference No.	Scroll/BG/A PD Balance
Cash	42555.00	N/A	N/A	N/A	N/A	5503032410002130	N/A
Total = ₹ 42555.00							

Utilization details of the Collected Amount

Premium	GST	Stamp Duty	Excess Amount
36063.00	6492.00	0.00	0
Sl no.	Agency Code	Agency Name	Department Code
1	NIAG0098778	SAGARIKA ROUT	44

For The New India Assurance Company Limited  
Revenue Stamp



Date of Issue: 14/05/2024

Cashier's Initial

Authorized Signatory

Note:

- 1. Please note the Policy Number, Collection Number and date in all future correspondence.
- 2. NIA shall not be liable for any claim arising out of sales made during the period between the due date and date of payment of the installment if the premium paid has been exhausted by turnover declarations if there is insufficient premium balance.

We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule

Tax Invoice No : 55030324P0000858

IRDA Registration Number: 190  
 NIA PAN NUMBER: AAACN4165C

Signature Verified  
 Digitally signed by: SUDHA KUMAR  
 Date: 2024.05.14 17:43:41 IST

Policy No. : 5503034424650000007 Document generated by 30155 at 14/05/2024 17:43:41 Hours.

Regd. & Head Office: New India Assurance Bldg., 87 M.G. Road, Fort, Mumbai - 400 001. TOLL FREE No. 1 800 203 1415.

**True Copy Attested**  
 Deputy Director of Mines I/C  
 Jaipur Circle, Jaipur

ANNEXURE-R8/N

By Email

**GOVERNMENT OF ODISHA  
STEEL & MINES DEPARTMENT  
DIRECTORATE OF MINOR MINERALS**  
Block No.06, Ground floor, Lokseva Bhawan, Bhubaneswar-751001  
(e-mail: dirmms-rev@gov.in)

File No. DOMM-DMM-MISC-0166-2024 1362

Date: 25/07/2024

From

Shri K. Sudarshan Chakravarthy, IAS  
Director, Minor Minerals,

To

The Collector, Jaipur  
The DDM, Jaipur

Sub: Report on preliminary enquiry in respect of Minor Mineral Sources in Jaipur district.

Sir,

In Inviting a reference to the subject cited above, I am to say that, a Team comprising officials of Directorate of Minor Minerals had visited Minor Mineral Sources in Dharmasala Tahasil of Jaipur district on on dt.17.07.2024 to dt.18.07.2024 to inquire on allegation of illegal and excess mining.

The Team has submitted its preliminary enquiry report and report of the Team is attached herewith for taking further appropriate action and to submit compliance report thereof to this Directorate as well as Steel and Mines Department.

This may please be treated as "Urgent".

Encl : As above

Yours faithfully,

Director, Minor Minerals

Memo No. 1362

Date 25/07/2024

Copy forwarded to MC-3 Section, Steel and Mines Department for information and necessary action.

Director, Minor Minerals

**True Copy Attested**

**Deputy Director of Mines I/C  
Jaipur Circle, Jaipur**



To,

The Director Minor Minerals, Odisha

Sub:-Report on preliminary enquiry in respect of Minor Mineral Sources in Jajpur district.

Ref:-DOMM-No.1257/16.07.2024

Sir,

With reference to the subject cited above, I am here with submitting the report of the preliminary enquiring conducted on 17/07/2024 to 18/07/2024 on the allegation of Sri Himanshu Sekhar Sahoo, Hon'ble MLA, Dhramasala, in respect of Minor Mineral Sources in Jajpur district.

It is favour of your kind information and necessary action.

Enclosure

As above

Yours faithfully

*[Signature]*  
25/7/24

Jt. Director (Tech-Gen.)  
Joint Director  
Minor Minerals, Odisha  
Steel & Mines Department

*Pls submit copy of this report to collector Jajpur & (Stecum) - Jajpur*

**True Copy Attested**

*[Signature]*  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

**REPORT OF THE TEAM VISIT TO JAJPUR DISTRICT ON  
17.07.2024 AND 18.07.2024.**

---

In pursuance of the letter No. 1257 dated 16.07.2024 of Directorate of Minor Minerals, Odisha, a team headed by the Joint Director (Tech-Geology), Directorate of Minor Minerals, Odisha for enquiry on letter submitted by Shri Himansu Sekhar Sahoo, Hon'ble MLA, Dharmasala dated 17.07.2024.

\* On the request of the Joint Director (Tech. Geology), Directorate of Minor Minerals, Odisha, a team consisting of the officers mentioned below was constituted vide Order No.2343, dated 17.07.2024 of the Collector and District Magistrate, Jajpur to verify the minor mineral sources without lease, operation of the minor mineral sources outside the mining area, blasting methods used for quarrying operation, to scrutinise transit passes, violation of terms and conditions of the mining plan and to identify hazardous pits and suggest measures for reclamation & also to suggest such hazardous mines to be declared extinct.

1. Deputy Director of Mines, Jajpur Circle, Jajpur.
2. Mining Officer, Jajpur.
3. Regional Officer, SPCB, Kalinganagar.
4. Tahasildar, Dharmasala.
5. IIC, Dharmasala PS & Jenapur PS.
6. D.I.P.R.O, Jajpur.

The above officers proceeded to Dharmasala area on dated 18.07.2024 at about 9 A.M.

There are eight (8) mining clusters in Dharmasala area of Jajpur district i.e. Lunibar, Dankari, Barada, Bajabati, Aruha, Anjira, Bichhakhandi & Rahadpur with total 98 sairat sources out of which 72 are operational and 26 are non-operational. Out of 72 operational sources, 29 nos. of sources are generating e-T.P.

**True Copy Attested**

*[Signature]*  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

*[Signature]*      *[Signature]*

During the joint enquiry, the following minor mineral sources were visited and the observations made thereon are as follows.

- **Lunibar Cluster**

There are 5 nos. of Black Stone Quarries in Lunibar Cluster out of which Lunibar BSQ-1, 2, 3 & 5 are non-operational while Lunibar BSQ-4, Khata No. – 224, Plot No. – 707 / 1042 (P) having area-9.80 Ac. is operational and the source was under W.P (C) No.26979 of 2023 on the revised demand issued by the Tahasildar Dharmasala. The Lessee vide his letter no.05 dated 09.04.2024 has requested MO, Jajpur to provide him new updated surface plan and revised Mining Plan for the said Quarry. Now the matter is under scrutiny with Mining Officer.

The lessee, Rangadhar Pradhan has been penalised an amount of Rs.16,68,68,964/- for over extraction in respect of Lunibar – BSQ 1. Similarly, an amount of Rs. 16,57,30,643/-, an amount of Rs. 1,87,91,040/-, an amount of RS.63,37,89,407/- and an amount of Rs.19,15,13,346/- have been penalised by the Tahasildar, Dharmasala against the lessee Sabitri Parida in respect of Lunibar – BSQ 2, Chandramani Parida in respect of Lunibar – BSQ 3, Saroj Kumar Rout in respect of Lunibar – BSQ 4 and Gangadhar Ojha in respect of Lunibar – BSQ 5 respectively as informed by the DDM, Jajpur.

The above penalised amount has not yet been realised from the lessees. So necessary steps may be taken for immediate realisation of the penalised amount. In this regard certificate case may be initiated against all the defaulters and due amount to be realised immediately.

Moreover, the above mentioned 5 quarries are having vertical wall section with height of 50 to 60 metre from the base of the quarry. Proper benching pattern has not been followed in these quarries as mentioned in the Mining Plan. The quarries appear to be in extreme hazardous condition which clearly indicates no safety precautions had been adopted by the then quarry owners and mining operation was purely unscientific. Further safe quarrying operation is not possible in all these quarries as the quarries are situated nearer to the market area and there are narrow approach road within the quarries.

So it is concluded that the quarries may not be allowed for further mining operation and necessary steps may be taken for reclamation by means of filling up of the quarries by fly ash, soil &

**True Copy Attested**  
Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

plantation. In addition to these sufficient precautionary measures may be adopted by means of fencing around the quarries and the quarries i.e. Lunibar BSQ-1,2,3&5 may be declared extinct and it is recommended to cancel the lease of Lunibar-BSQ 4. Legal action may be initiated against the then lessees.

District administration may be requested to undertake immediate fencing activity and reclamation of old mines as per mining plan by utilising District Mineral Fund.

- **Baramana Black Stone Quarry**

There is one Black Stone Quarry situated at Mouza – Baramana Kisam- Pahad, Khata No. 247, Plot No. – 1261(P), Area- 7.30 Ac. which is operational and active as the lessee is generating e-TP.

The wall section of the quarry is vertical. Proper benching pattern has not been followed in the quarry as mentioned in the Mining Plan which clearly indicates no safety precautions had been adopted by the then quarry owner and mining operation was purely unscientific. It is also found that there is prominent illegal extraction nearer to the said Quarry. Section 144 of the Bharatiya Nagarika Surakhya Sanhita (BNSS) may be imposed with proper fencing in order to avoid future illegal extraction. Legal action may be initiated against the lessee for violation of the mining plan and terms and conditions of EC.

- **Dankari BSQ-2**

Dankari BSQ – 2  
Mouza – Dankari  
Kisam- Pahad  
Khata No. 221  
Plot No. – 600(P)  
Area- 12 Acre.

The H1 bidder has been selected for the source. Mining Plan has been prepared and grant of EC is pending at SEIAA.

The depth of the quarry is 2 to 3 metres from the ground surface and wall section of the quarry is 10 to 15 metres from the base of the quarry towards the hill side. Proper benching pattern has not been followed in the quarry as mentioned in the Mining Plan which clearly indicates no safety precautions had been adopted by the then quarry owner and mining operation was purely unscientific. Legal

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Deputy Director of Mines I/L  
Jajpur Circle, Jajpur



action may be initiated against the former lessee for violation mining plan and terms and conditions of EC.

- **Dankari BSQ 5/10**

Dankari BSQ-5/10

Mouza- Dankari

Kisam- Parbata

Khata No.-221

Plot No.-600 (P)

Area- 4 Acre

Three casualties were reported at Dankari BSQ 5/10 due to mishap occurred on 16.05.2024. After thorough inspection of the quarry, it was noticed that, the lease area was not demarcated by proper boundary pillars. Extraction is noticed beyond the lease area and safety zone was not maintained as noticed from the drone surveyed map. The depth of the quarry is levelled at the ground surface and wall section of the quarry is 15 to 20 metres towards the hill side. Extraction beyond the quarry area is also observed on the drone map. Proper benching pattern has not been followed as per the mining plan. In addition to this drill holes up to a diameter of 5 inches have been noticed under rock locks. A haul road is also noticed passing above the over burden on which traces of heavy vehicular movement was noticed. Moreover, it is reported by the Tahasildar, Dharmasala that, there was a rain just before one day of the accident, which was not taken into consideration while operating the mine. So, it may be concluded that, non-adoption of scientific method of mining, violation of drilling and blasting guidelines, movement of heavy earth mover vehicle on the overburden surface and negligence of prescribed norms as per the mining plan are the reason for the mishap.

Action against the lessee for serious negligence may be initiated as per OMMC rules.

**True Copy Attested**

*[Signature]*  
Deputy Director of Mines I/C  
Jaipur Circle, Jaipur

*[Signature]*

- **Rahadpur BSQ**

Rahadpur BSQ  
 Mouza – Rahadpur  
 Kisam- Parbat  
 Khata No. 235  
 Plot No. – 1(P)  
 Area- 25 Acre.

The quarry is non-operational in nature.

Proper benching pattern has not been followed in the quarry.

The quarry appears to be in extreme hazardous condition which clearly indicates no safety precautions had been adopted by the then quarry owner and mining operation was purely unscientific.

Section 144 of the Bharatiya Nagarika Surakhya Sanhita (BNSS) may be imposed with proper fencing. Further legal action may be initiated against the then quarry owner.

Further, one crusher unit namely Serabali Crusher, Proprietor Saroj Kumar Rout was visited in Lunibar area and one JCB unit was noticed to be engaged in lifting up black stones near to the quarry area and around six hundred cubic metre black stone was noticed to be dumped inside the crusher premises. Upon asking the site supervisor Sri Alok Kumar Rout could not produce valid transit pass again the dumped minor mineral. So the machine was seized at the spot. Regional Officer, SPCB, Kalinganagar was requested to verify other statutory provisions being violated by the crusher owner.

During the field visit in Dharmasala area some irregularities were noticed in mining operation, scientific method of mining is not being followed by some of the lessees. The quarries are not demarcated properly through boundary pillars. There were no gulland drains in the quarry area resulting in water logging of the quarry floor. There were no fencing or danger sign boards around the hazardous quarries. Though penalties have been imposed by the then Tahasildar, Dharmasala on the lessees for over extraction, penalised amount has not yet realised. In case of hazardous pits where the depth of the quarries has reached beyond the permissible limit, the sources may be declared extinct and necessary steps may be taken for reclamation of the process in terms of filling of the pits with fly ash, soil, and plantation. However, these hazardous pits may be demarcated and fencing to be erected along there boundaries. Moreover, U/s- 144 BNNS may be imposed in and around non-operational quarries and sites of illegal quarries.

**True Copy Attested**

**Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur**

*(Signature)*

In addition to this, weigh bridges, check gates and CCTV Camera points may be erected within the lease area and deployment of Mines Manager should be mandatory by the lessee.

### Additional Suggestions

- All the quarries must be verified by drone survey w.r.t. DGPS map of lease boundary as in the mining plan. In case of excess mining, proper penalty and other legal actions as per rules to be imposed. DDM Jajpur to utilise funds under protection of minor minerals head and to take immediate action.
- All quarries where mining principles have been violated ; immediate show cause notice have to be given by the DDM, Jajpur, and further action to be taken following due procedure.
- All the non-operational sources, where scientific mining cannot be taken place, proper fencing and reclamation of the site to be done with help of DMF and district administration.
- All sites outside the lease areas where illegal mining is being carried out, Section 144 of BNNS to be imposed by the District Administration. DDM to take up this issue with district administration.
- The committee has observed lessee, who were involved in excess mining and penalties were imposed on them, however the penalty amount against the lessee has not been realised. DDM, Jajpur with the support of district administration must realise the penalty immediately as per the list enclosed by initiating a certificate case.
- All existing quarries against whom pending dues are there, generation of e-Transit Pass to be stopped till realisation of dues and till further order.
- Superintendent of Police may be requested for enhancing patrolling in these areas to further reduce and check illegal mining and unauthorised blasting.
- District, Sub-Divisional and Tahasil level squads to be formed and activated for checking illegal mining.
- Immediate steps to be taken for ensuring 43 numbers of operational sources to generate e-TP and 26 numbers of non-operational sources need to be settled.
- The committee has identified few quarries, where mining has been done beyond permissible limits. In such identified quarries mining activity is to be stopped immediately. Survey to be undertaken to ascertain exact quantum of

True Copy Attested  
 Deputy Director of Mines I/C  
 Jajpur Circle, Jajpur

*[Handwritten signatures]*

excess mining and penalties to be realised and action as per OMMC Rules to be initiated against persons involved in excess mining. Reclamations of such sites to be done with support of the district administration and safety measure to be under taken around the quarry area, as per mining plan.

-District administration may constitute sub-divisional and Tahasil level squads with a mandate to check all the stone crushers, and in case of unauthorised materials (stolen/ materials without e-TP) penalties to be imposed, and crushers to be sealed..

*[Signature]*  
25/7/24

*[Signature]*  
25/7/24

True Copy Attested

*[Signature]*

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

Sl. No.	Name of the source	Name of the lessee	Penalty imposed in Rs.
1	Lunibar BSQ No. 3	Chandramani Parida	1,87,91,040
2	Lunibar BSQ No. 2	Sabitri Parida	16,57,30,643
3	Lunibar BSQ No. 4	Saroj Kumar Rout	63,37,89,407
4	Dankari BSQ No. 5	Ranjan Kumar Jena	23,32,18,024
5	Rahadpur BSQ (Ac.25.00)	Prahallada Lenka	15,40,65,922
6	Barada BSQ No. 1	Prahallada Lenka	4,68,67,348
7	Bajabati BSQ No. 3	Srinibash Jena	5,86,42,419
8	Bajabati BSQ No. 4	Srinibash Jena	3,37,80,130
9	Bajabati BSQ No. 5	Sudhansu Jena	7,52,05,140
10	Bajabati BSQ No. 1	Biswaranjan Parida	9,55,88,044
11	Barada BSQ No. 2	Ajit Sahu	4,43,72,279
12	Aruha BSQ (Ac.20.00)	Manoj Kumar Samal	8,63,33,919
13	Sahanidha BSQ No. 1	Ramniwas Yadav	4,76,96,926
14	Dankari BSQ No. 1/4	Jyotsna Jena	79,46,01,226
15	Lunibar BSQ No. 1	Rangadhar Pradhan	16,68,68,964
16	Lunibar BSQ No. 5	Gangadhar Ojha	19,15,13,346
17	Anjira BSQ No. 7	Krushna Chandra Sahoo	13,31,31,670
18	Aruha BSQ No. 1 & 2	Trinath Jena	10,02,86,382
19	L Y No. 226/2022	Pravakar Jena (Aruha)	5,35,88,431

True Copy Attested

  
Deputy Director of Mines I/L  
Jajpur Circle, Jajpur

By Email

GOVERNMENT OF ODISHA  
STEEL & MINES DEPARTMENT  
DIRECTORATE OF MINOR MINERALS

Block No.06, Ground floor, Lokseva Bhawan, Bhubaneswar-751001  
(e-mail:dlrmms-rev@gov.in)

File No. DOMM-DMM-MISC-0182-2024 1446

Date: 03/08/2024

From

Sri K. Sudarshan Chakravarthy, IAS  
Director, Minor Minerals

To

The DDM, Jajpur.

Sub: Site Visit report to ascertain the cause of landslide in Dankari BSQ 5/10.

Sir,

In inviting a reference to the subject cited above, I am to say that, a Team comprising officials of Directorate of Minor Minerals had visited Minor Mineral Sources of Jajpur district on on dt.17.07.2024 to dt.18.07.2024 to conduct enquiry to ascertain the cause of landslide in Dankari BSQ 5/10.

Now Sri N.N. Singhdeo, Joint Director (Tech Geology) and Sri T.B. Munda, Deputy Director (Tech-Geology) has submitted the report of Site Visit to Dankari BSQ 5/10 Quarry and report is attached herewith for taking further appropriate action and to submit compliance report thereof to this Directorate as well as Steel and Mines Department.

This may please be treated as "Urgent".

Encl : As above.

Yours Sincerely,

Director, Minor Minerals

Memo No. 1447

Date 03/08/2024

Copy forwarded to MC-3 Section, Steel and Mines Department/ Mining Officer, Jajpur for information and necessary action.

Director, Minor Minerals

True Copy Attested

Deputy Director of Mines I/C  
Jajpur Circle, Jajpur



REPORT OF SITE VISIT TO DANKARI BSQ 5/10 QUARRY.

As per instruction of Director of Minor Mineral based upon the request of DDM, Jajpur Circle, it was instructed (margin order of DOMM on the letter of DDM, Jajpur) to the team visiting Jajpur, to also conduct an on-the spot assessment to ascertain the cause of land slide.

As informed by DDM, Jajpur, a landslide occurred on Dt- 16/05/2024 morning inside Dankari Black Stone Quarry (BSQ) -5/10 (Khata No-221, Plot No- 600(P), Area- 4 acre) leased out in favour of lessee Shri Narayan Rout, S/O Hrudananda Rout, At- Taranjia, Po- Aruha, Dist. Jajpur.

The technical team visiting Jajpur, visited the site on Dt. 18/07/2024. It was noticed at the quarry site that mining activities were stopped. The depth of the quarry from the ground level appears to be buried and levelled. The quarry has its wall section exposed upto 20 meters vertically along the hill side.

During Mining of the quarry the lessee has not followed statutory benching pattern of excavation necessary in quarry operation. The prescribed safety area as per Mining Plan is also not maintained. The precaution required while mining of the stone was not taken.

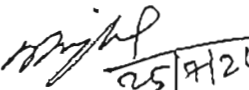
The Mining operation has also exceeded beyond the granted area, resulting in excess and illegal mining.

Beside use of high explosive was carried out which is evident from the presence of DTH hole with 5 inch diameter which is certainly not prescribed as mean of developing the minable portion in the bench.

A haul road was located above the over burden of the quarry where traces of heavy vehicle movement has taken place.

There was a rain fall in the previous night, which was not taken into consideration while operating in the mine.

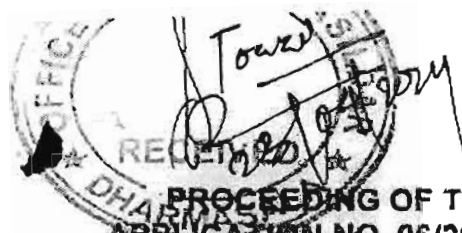
Hence the landslide/mishap on the date 16/05/2024 was avoidable had the all the precautions and regulations been followed scrupulously. Action as per Rule should be taken by the DDM/MO Jajpur, to fix responsibility and to initiate legal action against the lessee.

  
25/7/24  
Sri N.N. Singhdeo

  
25/7/24  
Sri T.B. Munda

Joint Director (Tech Geology)      Deputy Director (Tech Geology)

**True Copy Attested**  
  
**Deputy Director of Mines I/C**  
**Jajpur Circle, Jajpur**



23/04/24

ANNEXURE R81P

**PROCEEDING OF THE COMMITTEE CONSTITUTED IN ORIGINAL APPLICATION NO. 06/2024/EZ (BABULI JENA AND OTHERS-VRS-STATE OF ODISHA & OTHERS) HELD ON 19.04.2024 IN THE OFFICE CHAMBER OF ADDL. DISTRICT MAGISTRATE (REV), JAJPUR FOR FILING OF AFFIDAVIT**  
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In pursuance of the Hon'ble NGT (EZ) in OA No. 06/2024 the committee visited the site of Rahadpur Stone Quarry of Satya Multiplex Pvt. Ltd. on dated 21.02.2024 and decided to hold a meeting with the DFO, Cuttack, S.E. Minor Irrigation, Jajpur to finalize the report. Accordingly, a committee meeting was convened on 19.04.2024 under Chairmanship of the Addl. District Magistrate (Rev), Jajpur. The following members were present.

1. Sr. Scientist, SPCB
2. S.E., Minor Irrigation, Jajpur
3. A.C.F., Cuttack present on Virtual Mode
4. Deputy Director Mines, Jajpur
5. Sr. Scientist, SEIAA present on virtual mode.

In the last meeting held on 27.02.2024, the following points about the case in Hon'ble NGT, EZ was discussed. The quarry namely Rahadpur BSQ (Ac.6.00) is situated in Rahadpur Cluster area in village Rahadpur under Dharmasala Tahasil of Jajpur District, Odisha. The environmental clearance to the quarry was granted on 02.06.2022 in favour of Satya Multiplex Pvt. Ltd. and obtained valid consent to operate from the State Pollution Control Board, Odisha. The lease holder Sri Jagdish Chandra Sahoo entered into an agreement with the Tahasildar, Dharmasala on 10.08.2022. During visit of the committee, it was found that the boundary pillars of the quarry were intact. The quarry was not in operation on the day of visit. Hence, the Air Quality Monitoring could not be conducted. There was no transport operation in the quarry area during the visit. Also, no movement and parking of vehicle and machineries in the quarry area. One mobile tanker was present for sprinkling of water to surface the road dust and few plantations exist around the mining area. No residential habitation exists within 200 mtrs of the quarry area. Further, in the plaint one point complain was, the proximity of the quarry to the MIP projects, Paikarapur & Ranibandha. In eye estimate, the two minor irrigation projects were situated beyond 200 mtrs. from the quarry area but the catchment area of irrigation project is adjacent to approach road which is close to quarry area. Regarding over extraction, one assessment was done by the Tahasildar, Dharmasala in the month of March, 2023, which revealed that, there was no excess mining.

Further, in the present meeting the point on the impact of the quarry on the two minor irrigation projects situated in the nearby area was discussed. From the field visit and

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Dharmasala

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Jajpur Circle, Jajpur

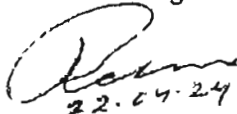
discussion, the point arrived was that, the process of siltation in the two MIPs are normal and there is no significant impact of the quarry on the siltation process as intimated by S.E. Minor Irrigation, Jajpur. The MIPs (Ranibandha & Paikarapur) remain dry during the summer season and situated beyond 200 mtrs from the quarry. The Plot No. 1 (P) and Khata No. 235 was not found in the DLC list available in the District Office, Jajpur. The land mentioned as revenue khata as "Parbat", so the land does not belong to any forest category. The A.C.F. Cuttack division present virtually said that, the patch of the land coming under cluster quarries is not enlisted in any of the forest blocks under the jurisdiction of Cuttack division.

With respect to the allegation about excess mining, a scientific study was conducted on 15.04.2024 for assessment of the quantity of black stone extracted, the RQP has reported that "As per the approved mining plan, it was allowed to extract 1.15,536 Cum of black stone during 1<sup>st</sup> year and 2<sup>nd</sup> year cumulatively and volume of black stone extracted till 15.04.2024 (date of survey) is calculated to be 1,03,423.9 Cum approximately as per the drone survey" which concludes that the extraction of black stone is within the permissible limit.

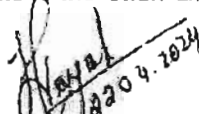
The environmental clearance (EC) for the mining of road metal stone of Rahadpur Black Stone quarry (Khata No-S-235, Plot No1 (P) over an area of 6.00 acres or 2.428 hacters in village Rahadpur under Dharmasala Tahasil of Jajpur District, Odisha was issued by SEIAA, Odisha vide letter no. EC22B001OR121413 dt. 02.06.2022 in favour of M/s. Satiyamultiplex Pvt. Ltd; Sri Jagdish Shankar Sahoo, Executive Director. There are 12 nos. of quarries coming under in a single cluster over total cluster lease area of 104.44 acres or 42.40 Ha. The Project proponent has not submitted any compliance of EC conditions and there is EC conditions in regard to plantation and Environmental Management Plan (EMP) not complied by Project proponent. The Project proponent also informed the committee that, he is not aware about EMP budget expenditure and plantation mentioned in EC conditions.

The committee decided to file time petition before the Hon'ble NGT (EZ), Kolkata.

The meeting ended with vote of thanks to the Chair and members present.

  
22.04.24

Sr. Scientist, SPCB

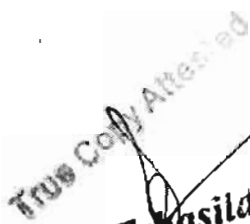
  
22.04.2024

Deputy Director Mines, Jajpur

  
22/04/2024

Sr. Scientist, SEIAA

  
22.04.24  
Addl. District Magistrate (Rev),  
Jajpur

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Tahasildar,  
Dharmasala

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Deputy Director of Mines I/C  
Jajpur Circle, Jajpur

Memo No. 1142 / Date. 22-04-2024

Copy forwarded to all members of the Committee for information and necessary action.

  
22-04-24  
Addl. District Magistrate (Rev),  
Jajpur


Memo No. 1143 / Date. 22-04-2024

Copy submitted to the Collector, Jajpur for favour of kind Information and necessary action.

  
22-04-24  
Addl. District Magistrate (Rev),  
Jajpur


Memo No. 1144 / Date. 22-04-2024

Copy submitted to S.E, Minor Irrigation, Jajpur for favour of kind information and necessary action.

  
22-04-24  
Addl. District Magistrate (Rev),  
Jajpur


Memo No. 1145 / Date. 22-04-2024

Copy submitted to the A.C.F., Cuttack for favour of kind information and necessary action.

  
22-04-24  
Addl. District Magistrate (Rev),  
Jajpur

Memo No. 1146 / Date. 22-04-2024

Copy submitted to the Tahasildar, Dharmasala for information and necessary action.

  
22-04-24  
Addl. District Magistrate (Rev),  
Jajpur

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Tahasildar  
Dharmasala

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Deputy Director of Mines I/c  
Jajpur Circle, Jajpur